

ORISSA HIGH COURT

FILING REPORT AS ON :16/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28038/2026	SUKANTA MAHARATHI VS STATE OF ODISHA	BIDYADHAR MANSING VS	TANGI (KHURDA) /505 /2026 () //	
2	D-BLAPL/28039/2026	REKA@ REKKA PATTNAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 () //	AOR20220001736C202600229
3	D-BLAPL/28040/2026	TINKU MAHANTA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 () //	AOR20220001736C202600230
4	D-BLAPL/28041/2026	MUNA SETHI VS State Of Odisha	Bijay Kumar Behera VS	/ / () //	AOR20220001736C202600231
5	D-BLAPL/28042/2026	SUBRAT ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 () //	AOR20220001736C202600232
6	D-BLAPL/28043/2026	PAPUN@PRIYABRATA MAHALING VS STATE OF ODISHA	SAHASRANSU SOURAV VS	TUSRA /1 /2026 () //	AOR20220001445C202600122
7	D-BLAPL/28050/2026	NILU@BIRSINGH MUNDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	N.T.P.C. /181 /2026 () //	AOR20220001648C202600063
8	D-BLAPL/28052/2026	AJIT@KALU@SUGRIB GOCHHAYAT VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	CHHENDIPADA /342 /2026 () //	AOR20220001649C202600006
9	D-BLAPL/28053/2026	PRASTUTA PAIKA VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	R.UDAYAGIRI /115 /2023 () //	AOD20220004143C202600007
10	D-BLAPL/28055/2026	PARMESWAR PRADHAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ / () //	AOR20220000925C202600066
11	D-BLAPL/28058/2026	DHEKALU MAHANAND VS STATE OF ODISHA	ANITA SAHOO VS	RENGALI /223 /2026 () //	

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12	D-BLAPL/28059/2026	CHANDAN NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BADSAHI /368 /2025 () //	
13	D-BLAPL/28060/2026	RABINDRA NAHAK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /249 /2026 () //	
14	D-BLAPL/28062/2026	PRATAP DIGAL VS STATE OF ODISHA	MANORANJAN ACHARYA VS	/ /0 () //	
15	D-BLAPL/28063/2026	AJAYA @ AJU PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /164 /2026 () //	
16	D-BLAPL/28065/2026	MINAKETAN DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	K.NUAGOAN /174 /2025 () //	AOD20240000012C202600279
17	D-BLAPL/28066/2026	MINAKETAN DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	PHIRINGIA /120 /2026 () //	AOD20240000012C202600280
18	D-BLAPL/28067/2026	MINAKETAN DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	K.NUAGOAN /98 /2026 () //	AOD20240000012C202600281
19	D-BLAPL/28068/2026	PRAMOD KUMAR TANDI @ TUNA TANDI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KESINGA /240 /2021 () //	
20	D-BLAPL/28069/2026	DIBYALLOCHAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /249 /2025 () //	
21	D-BLAPL/28071/2026	DHANA @ SUBRAT SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /340 /2025 () //	
22	D-BLAPL/28072/2026	CHINMAY @ CHINMAYA PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	ODAGAON /307 /2026 () //	
23	D-BLAPL/28073/2026	DHANA @ SUBRAT SENAPATI	ARIJEET MISHRA	AUL /292 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28081/2026	JHABAR SINGH	ASIT KUMAR JENA	M.V.79 /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28084/2026	SIBANI SANKAR MOHAPATRA	BINAYA BHUSAN ROUTRAY	PURI SADAR /398 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28091/2026	CHINTAMANI BAG @ CHINTA	SK. ZAFARULLA	RENGALI (SAMBALPUR) /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28093/2026	ARUN NAIK	DHIRENDRA KUMAR MOHAPATRA	DHARUADIHI /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28094/2026	SK. BABU @ GENDALIA	AMULYA RATNA PANDA	JALESWAR /186 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28095/2026	SUKANTI BUDHIA	KAUSTUVA MOHANTY	RENGALI (SAMBALPUR) /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28097/2026	MUKESH KUMAR	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28100/2026	LAMBODHAR @ LAMBODAR SAHOO	DEEPAK KU SAHOO	PATTAMUNDAI RURAL PS /517 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28101/2026	PRADIP DORA	BISWA RANJAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28103/2026	JATEN SAGAR MALI	SAROJ KUMAR PADHY	RAYAGADA TOWN /194 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28105/2026	TOFAN@TOPHAN KUMAR NANDI@JHADIA@TAPAN	ARUN KUMAR BEHERA	KAMARDA /177 /2026	AOR20220003422C202600120
		VS	VS	()	

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35	D-BLAPL/28107/2026	STATE OF ODISHA PRANAB KUMAR DEB VS	SUSHANTA KUMAR PRADHAN VS	// REAMAL /272 /2026 ()	
36	D-BLAPL/28117/2026	STATE OF ODISHA SOUMYA RANJAN BEHERA @ DEEPAK VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /168 /2026 ()	
37	D-BLAPL/28120/2026	STATE OF ODISHA DEEPAK KUMAR NAPIT VS	PRASHANTA KUMAR NAYAK VS	// / /0 ()	
38	D-BLAPL/28122/2026	STATE OF ODISHA DEEPAK SRIBAS VS	PRASHANTA KUMAR NAYAK VS	// / /0 ()	
39	D-BLAPL/28123/2026	STATE OF ODISHA ABHIRAM BARIK VS	PRATIK NAYAK VS	// TUMUSINGA /177 /2026 ()	
40	D-BLAPL/28124/2026	STATE OF ODISHA PITAMBAR SARTI VS	PRASHANTA KUMAR NAYAK VS	// / /0 ()	
41	D-BLAPL/28125/2026	STATE OF ODISHA SUJAL@BUDHHA MUKHI VS	KULDEEP MOHANTY VS	// BANTALA /367 /2023 ()	AOD20240000012C202600282
42	D-BLAPL/28126/2026	STATE OF ODISHA GOPAL CHANDRA SINGH VS	BINI MISHRA VS	// BASTA /277 /2026 ()	
43	D-BLAPL/28128/2026	STATE OF ODISHA SIBA PRASAD JENA @ SIPU VS	ASHOK DAS VS	// BERHAMPUR SADAR /405 /2024 ()	
44	D-BLAPL/28129/2026	STATE OF ODISHA BABULA KHEMUNDU VS	AMULYA RATNA PANDA VS	// PADWA /120 /2023 ()	
45	D-BLAPL/28141/2026	STATE OF ODISHA AMULYA NAIK VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	// ANGUL SADAR PS /595 /2026 () //	AOR20220000753C202600009

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46	D-BLAPL/28144/2026	MAMATA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /368 /2026 () //	
47	D-BLAPL/28145/2026	SATYABRATA BEHERA VS STATE OF ODISHA	SASHIDHAR RANJIT VS	NCB BHUBANESWAR /10 /2026 () //	AOR20220002633C202600019
48	D-BLAPL/28146/2026	BIRENDRA KHATUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARPALLI /362 /2025 () //	
49	D-BLAPL/28147/2026	MIKHAEL PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /170 /2025 () //	AOR20220001631C202600276
50	D-BLAPL/28150/2026	SANTU @ ARIJIT MIDDEY VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR SADAR /62 /2025 () //	AOR20220003390C202600052
51	D-BLAPL/28153/2026	SAROJ MAJHI VS STATE OF ODISHA	ASHUTOSH MISHRA VS	MOHANA /31 /2024 () //	
52	D-BLAPL/28154/2026	SUDARSAN BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ANANTPUR /53 /2026 () //	
53	D-BLAPL/28155/2026	SAMBARI HEMBRAM VS STATE OF ODISHA	NILAMADHAB BISOI VS	KALIAPANI /114 /2024 () //	
54	D-BLAPL/28156/2026	JANMAJAYA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	/ /0 () //	
55	D-BLAPL/28164/2026	OM PRAKASH BAHADUR VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHHEND /97 /2025 () //	
56	D-BLAPL/28166/2026	DEBARAJ BHOI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /72 /2024 () //	
57	D-BLAPL/28167/2026	JAYANTA KUMAR BEHERA @ JAYANTA BEHERA @ JAYANTA KATIKIA	JAYANTA KATIKIA	GOPALPUR /29 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/28169/2026	RAJESH KUMAR BEHERA	MD. GOLAM MADANI	BHADRAK RURAL /574 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/28174/2026	SUSIL KUMAR JENA @ NABINA	DEVASHIS PANDA	CHANDANPUR /43 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/28176/2026	SURESH PRADHAN	SANJIB KUMAR BHANJADEO	KODALA /325 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/28177/2026	SURENRA RAJAK @ SURIA	SANJIT MISHRA	BALIAPANDA /160 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/28180/2026	MENAKA BEHERA	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/28181/2026	KANHU LENKA	SANJIB KUMAR BHANJADEO	KABISURYANAGAR /306 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/28183/2026	APSANA BIBI	RAMESH CHANDRA MAHARANA	JALESWAR /436 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/28184/2026	SK. JAFIRUDDIN	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/28185/2026	SUBHAM BHOI	ASHUTOS DASH	BELPAHAR /158 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/28188/2026	SANDEEP KUMAR	DIPTI RANJAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/28193/2026	RANJIT LUHA	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	

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69	D-BLAPL/28199/2026	STATE OF ODISHA SACHIN SETHY VS	RAKESH BEHERA VS	// BANARAPAL /291 /2026 ()	
70	D-BLAPL/28201/2026	STATE OF ODISHA ANUBHABA NAIK VS	SUBODH KUMAR MOHANTY VS	// DASPALLA /205 /2026 ()	
71	D-BLAPL/28202/2026	STATE OF ODISHA BINOD PRADHAN VS	TRILOCHAN NANDA VS	// BOUDH /1 /2025 ()	
72	D-BLAPL/28203/2026	STATE OF ODISHA CHHABI LAL SAHU VS	GOKULANANDA SAHU VS	// / /0 ()	
73	D-BLAPL/28204/2026	STATE OF ODISHA ANUBHABA NAIK VS	SUBODH KUMAR MOHANTY VS	// DASPALLA /207 /2026 ()	
74	D-BLAPL/28205/2026	STATE OF ODISHA BATUA @ KESHAB BASTIA VS	JANGYA PRAKASH PARIDA VS	// CRR1 /174 /2026 ()	
75	D-BLAPL/28209/2026	STATE OF ODISHA MUKESH SAHU @ MUKESH @ MUKTESH KUMAR SANKHAR VS	JYOTIRMAYA SAHOO VS	// GOSANINUAGAM /148 /2026 ()	
76	D-BLAPL/28215/2026	STATE OF ODISHA SK. MURSHID @ SK. MURSIK @ SK. MURSID @ SK. MURSHID VS	MUSANTA KUMAR TRIPATHY VS	// PATTAMUNDAI MODEL /330 /2026 ()	
77	D-BLAPL/28217/2026	STATE OF ODISHA BISWAJIT BEHERA @ PANDEY VS	CHANDAN SAMANTARAY VS	// DHENKANAL TOWN /247 /2025 ()	
78	D-BLAPL/28219/2026	STATE OF ODISHA HAPPY @ BIBHUTI BHUSAN PARIDA VS	LAXMIDHAR MAHAPATRA VS	// S.P.(CID-CRL),CUTTACK /6 /2026 ()	
79	D-BLAPL/28221/2026	STATE OF ODISHA RUBEN DIGAL VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/28222/2026	PARTHA SARATHI BARIK VS STATE OF ODISHA	BISHNU MOHAN MOHAPATRA VS	TIHIDI /252 /2026 () //	
81	D-BLAPL/28223/2026	UTTAM BISWAL VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /544 /2023 () //	
82	D-BLAPL/28224/2026	PARASH BHANU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIJEPUR /260 /2025 () //	
83	D-BLAPL/28226/2026	SUDHA @ SUDHANANDA SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /195 /2026 () //	
84	D-BLAPL/28231/2026	ANWAR HUSSAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /105 /2025 () //	
85	D-BLAPL/28235/2026	GHENU @ PRIYABRATA GOLORI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /136 /2026 () //	
86	D-BLAPL/28237/2026	MUHAMMAD ASIF O VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //	
87	D-BLAPL/28241/2026	MANDAL JANARDANA@M.JANARDHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	S.P.(CID-CRL),CUTTACK /16 /2019 () //	AOD20240000242C202600243
88	D-BLAPL/28243/2026	DILIP KUMAR SAHU@DILLIP VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /328 /2026 () //	AOD20240000242C202600244
89	D-BLAPL/28245/2026	SUKUMAR RAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MOTU /79 /2025 () //	AOR20220001736C202600234
90	D-BLAPL/28247/2026	PARIKHITA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /113 /2026 () //	
91	D-BLAPL/28248/2026	SHIVI KUMAR PATEL@SHIVI PATEL	DIBYA JYOTI SAHOO	JHARSUGUDA GRPS /57 /2026	AOD20240000587C202600169

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/28250/2026	SUBRAT MOHANTY	Anjan Kumar Biswal	//	AOR20220001328C202600131
		VS	VS	()	
		STATE OF ODISHA VIGILANCE		//	
93	D-BLAPL/28251/2026	SK. ABU TALLHA	SK. ZAFARULLA	TIHIDI /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/28254/2026	KRISHNA SAHU	SOUGAT DASH	SURADA /327 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/28255/2026	DIBAKAR SAHOO	Bijay Kumar Behera	//	AOR20220001736C202600233
		VS	VS	()	
		State Of Odisha		//	
96	D-BLAPL/28256/2026	SUBHAM ROUT ALIAS RAUTA	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600241
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/28259/2026	BAPI @ RAJU PATRA	BINI MISHRA	KARANJIA /219 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/28260/2026	RANJAN PRADHAN	SURYAKANTA DWIBEDI	BANIGOCHA /87 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/28262/2026	DINESWAR SARABU	SURYAKANTA DWIBEDI	KOSAGUMUDA /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/28263/2026	CHIKU @ AMIT KALET	RANJAN KUMAR NAYAK	JHARSUGUDA /294 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/28269/2026	SUKANTA DAS	SK. ZAFARULLA	KONARK /233 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/28273/2026	GOBINDA CHANDRA MOHAPATRA	SK. ZAFARULLA	KONARK /233 /2026	
		VS	VS	()	

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103	D-BLAPL/28277/2026	STATE OF ODISHA ABHIDHAN GOMANGO VS State Of Odisha	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600217
104	D-BLAPL/28279/2026	SURENDRA KHEMUDU VS State Of Odisha	SUSANTA KUMAR BARAL VS	// ()	AOR20220001297C202600216
105	D-BLAPL/28280/2026	KARUNAKAR SINGH @ KARAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	AIRPORT P.S. /33 /2026 ()	
106	D-BLAPL/28284/2026	NAGA ALIAS SOMESH MOHAPATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// ()	AOD20240000012C202600284
107	D-BLAPL/28288/2026	GURMEET SINGH ALIAS VICKY SINGH VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()	AOR20220001487C202600134
108	D-BLAPL/28290/2026	BABU NAIK VS State Of Odisha	SUSANTA KUMAR BARAL VS	// ()	AOR20220001297C202600218
109	D-BLAPL/28293/2026	BIKASH KUMAR SAH ALIAS BIKASH SAH VS STATE OF ODISHA	Pramod Ranjan Behera VS	// ()	AOD20220003518C202600034
110	D-BLAPL/28294/2026	BALARAM PATRO VS STATE OF ODISHA	Lambodar Achari VS	// ()	AOR20220001311C202600123
111	D-BLAPL/28299/2026	RAMA CHANDRA DASH VS NCB	ANIRUDHA DAS VS	NCB BHUBANESWAR /1 /2026 ()	
112	D-BLAPL/28304/2026	RUPESH RAJGURU @ RUPESH RAYGURU VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	BANAPUR P.S. /258 /2026 ()	
113	D-BLAPL/28305/2026	TUSHARKANTA @ TUSAR KUMAR PATRO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOPALPUR /213 /2026 ()	

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114	D-BLAPL/28307/2026	SUSANTA JENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ASKA /258 /2021 0 //	
115	D-CMAPL/43637/2026	KUNTALA SETHI VS PRADEEP KUMAR MOHANA	ADV. VS	// 0 //	
116	D-CMAPL/43685/2026	BHABAGRAHI NAYAK VS UNION OF INDIA	ADV. VS	// 0 //	
117	D-CMAPL/43792/2026	KRUSHNA CHANDRA JENA VS NIRANJAN PANI	SIDDHARTH SAHU VS	// 0 //	
118	D-CMP/43611/2026	HARDI DAS VS NIVEDITA MISHRA	VISWAJEET MALLICK VS	// 0 //	
119	D-CMP/43615/2026	SUKANTA BHATTA VS MADHUSMITA PRUSTY	SOURAV SUMAN BHUYAN VS	// 0 //	
120	D-CMP/43626/2026	JAGABANDHU ROUT VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
121	D-CMP/43633/2026	SABITRI PANIGRAHI VS PANCHANANA DALAI	MAHESWAR MOHANTY VS	// 0 //	
122	D-CMP/43674/2026	JAPFA COMFEED INDIA PVT. LTD., PUNE VS M/S. NUTEE FEEDS PVT. LTD., BHUBANESWAR	HARIPAD MOHANTY VS	// 0 //	
123	D-CMP/43696/2026	SANDHYARANI DAS VS MINATI JENA @ PATRA	AMIT PRASAD BOSE VS	// 0 //	
124	D-CMP/43705/2026	SANJEEB ACHARYA VS RABINDRA KUMAR ACHARYA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //	
125	D-CMP/43709/2026	DR. ASHOK KUMAR DAS	UPENDRA KUMAR SAMAL (SR. ADV.)	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-CMP/43715/2026	KANAN NAIK	SAMIR KUMAR MISHRA, (SR.ADV.)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-CMP/43726/2026	DAMAYANTI KAUDI	JYOTI RANJAN DEO	//	
		VS	VS	0	
		BHUDEV CHANDRA TRIPATHY		//	
128	D-CMP/43810/2026	AJIT KUMAR PATTNAIK	GYANALOKA MOHANTY	//	
		VS	VS	0	
		PRADEEP KUMAR PATTNAIK		//	
129	D-CMP/43819/2026	SUMKUIAR MADHAP	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		TINTUS ORAM		//	
130	D-CMP/43827/2026	SANAI @ SONADEI JANI	AGNIHOTRA SAHU	//	
		VS	VS	0	
		DHANAI JANI		//	
131	D-CMP/43841/2026	SULOCHANA SAHOO	PRATYUSHA NAIDU	//	
		VS	VS	0	
		BASANTI MALLICK		//	
132	D-CMP/43853/2026	RANGALATA JENA	GOPAL PRASAD JENA	//	
		VS	VS	0	
		SADHU CHARAN SETHI		//	
133	D-CMP/43859/2026	PRAFULLA KUMAR SAHOO	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		BLOCK DEVELOPMENT OFFICER, KEONJHAR		//	
134	D-CMP/43867/2026	HRUSIKESH DAS	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
		SABITRI DAS		//	
135	D-CMP/43876/2026	NARAYAN MOHAPATRA	AMITAV TRIPATHY	//	
		VS	VS	0	
		THE EXECUTIVE OFFICER		//	
136	D-CMP/43878/2026	RAMACHANDRA SA	Subham Sharma	//	AOD20220003503C202600063
		VS	VS	0	

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137	D-CMP/43880/2026	KSHIR SAGAR PATEL J K AGARWALA VS UNION OF INDIA	Sidhant Dwibedi VS	// // 0 //	AOR20220001213C202600037
138	D-CONTC/43553/2026 CONTC/6344/2026	BHARATI MAHANTA VS N. THIRUMALA NAIK IAS	ADV. VS	// 0 //	
139	D-CONTC/43565/2026	MADHABANANDA PARIDA VS GYNENDRA PRATAP SINGH, IPS	ADV. VS	// 0 //	
140	D-CONTC/43566/2026	RASHMI KANTA ROUT VS GYNENDRA PRATAP SINGH, IPS	ADV. VS	// 0 //	
141	D-CONTC/43567/2026	SASHI BHUSAN DAS VS GYNENDRA PRATAP SINGH, IPS	ADV. VS	// 0 //	
142	D-CONTC/43568/2026	ABHIMANYU KHANDAYATRAY VS GYNENDRA PRATAP SINGH, IPS	ADV. VS	// 0 //	
143	D-CONTC/43570/2026	TRUPTIMAI BEHERA VS GYNENDRA PRATAP SINGH, IPS	ADV. VS	// 0 //	
144	D-CONTC/43571/2026	OCL IRON AND STEELS LIMITED A PUBLIC LIMITED, BHUBANESHWAR VS MR. QUI JINBAO BEING THE DIRECTOR OF OCEAN WINNER SHIPPING CO. LTD., CHINA	ADV. VS	// 0 //	
145	D-CONTC/43577/2026	SANJAY KUMAR DAS VS UMAKANTA SAHU, I.I.C, MANGALABAG POLICE STATION, CUTTACK	ADV. VS	// 0 //	
146	D-CONTC/43579/2026	SWARUP KUMAR DASH VS GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA	ADV VS	// 0 //	AOR20220001535C202600281
147	D-CONTC/43581/2026	SANJAY KUMAR DAS VS UMAKANTA SAHU, I.I.C, MANGALABAG POLICE STATION, CUTTACK	ADV. VS	// 0 //	

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148	D-CONTC/43585/2026	RAKESH KUMAR ROUTRAY VS ASHIT KUMAR BALABANTRAY, I.I.C., BIDANASI POLICE STATION, CUTTACK	ADV. VS	// 0	
149	D-CONTC/43586/2026	SADHU CHANDRA @ CHARAN TURUK VS BABITA MOHANTY, SPECIAL SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPTT., ODISHA	MANAS PATI VS	// 0	AOR20220001535C202600282
150	D-CONTC/43590/2026	SADANANDA NAYAK VS S.GIRIDHARA, B.E.O., KASHINAGAR, GAJAPATI	SARADA DASH VS	// 0	
151	D-CONTC/43594/2026	BIKRAM MOHAPATRA VS RISHIKESH DNYANDEO KHILARI, IPS	ADV. VS	// 0	
152	D-CONTC/43595/2026 CONTC/6347/2026	BIDULATA SAHOO VS AMRIT RUTURAJ, I.A.S.	ADV. VS	// 0	
153	D-CONTC/43601/2026	CHIKAN KUMAR SAHOO VS AWASTHY S., IAS	AJAYA KUMAR PRADHAN VS	// 0	
154	D-CONTC/43606/2026	PURNA CHANDRA MOHAPATRA VS ARINDAM DAKUA, IAS	ADV. VS	// 0	
155	D-CONTC/43609/2026	SUDARSAN KHAMARI VS AWASTHY S., IAS	AJAYA KUMAR PRADHAN VS	// 0	
156	D-CONTC/43613/2026	LOHITA KUMAR MISHRA VS AWASTHY S., IAS	AJAYA KUMAR PRADHAN VS	// 0	
157	D-CONTC/43616/2026	DIBYASUNDAR SAHOO VS AWASTHY S., IAS	AJAYA KUMAR PRADHAN VS	// 0	
158	D-CONTC/43621/2026	JALEN SURIN VS SANJEEB KUMAR MISHRA, IAS	VISWAJEET MALLICK VS	// 0	
159	D-CONTC/43627/2026	KISHORE CHANDRA MOHANTY	ADV.	//	

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		VS	VS	0	
160	D-CONTC/43631/2026	ER. SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL CUM ROADS), N.H.WORKS DEPT., KHORDHA	ADV.	//	
		TULASI BISWAL	VS	0	
		SHUBHA SARMA, IAS		//	
161	D-CONTC/43639/2026	BIPINI BIHARI BEHERA	ADV.	//	
		VS	VS	0	
		YAMINI SARANGI, IAS		//	
162	D-CONTC/43641/2026	SANKARSAN MALLICK	ADV.	//	
		VS	VS	0	
		PROF. PRAVAT KUMAR ROUT, THE VICE-CHANCELLOR OF THE (OUAT), BHUBANESWAR		//	
163	D-CONTC/43644/2026	KUNILATA ROUT	PRAVAT KUMAR LENKA	//	
		VS	VS	0	
		HEMANT SHARMA, I.A.S		//	
164	D-CONTC/43655/2026	BIDHUBHUSAN NAYAK	MOHIT AGARWAL	//	
		VS	VS	0	
		RASHMITA AMANTA, WORKING AS DEPUTY COMMISSIONER A.O(ODA COURT), BMC, BHUBANESWAR		//	
165	D-CONTC/43658/2026	PRASANNA BARIK @ PRASANNA KUMAR	ADV.	//	
		VS	VS	0	
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
166	D-CONTC/43661/2026	SANTOSH KUMAR MAHABHOI	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		N.N.THIRUMALA NAIK, IAS		//	
167	D-CONTC/43676/2026	UTKAL HANDICAPPED WELFARE ORGANIZATION, BHUBANESWAR		//	
		VS	VS	0	
		ASHISH THAKARE, MEMBER SECRETARY, REHABILITATION COUNCIL OF INDIA, NEW DELHI		//	
168	D-CONTC/43687/2026	SANSARI ROUT	ADV	//	AOD20240000311C202600074
		VS	VS	0	
		SATYABRATA SAHOO, SECRETARY REVENUE AND D.M DEPARTMENT, ODISHA		//	
169	D-CONTC/43694/2026	TAPAN KUMAR SAHU	ADV.	//	
		VS	VS	0	
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//	
170	D-CONTC/43698/2026	SANJIB KUMAR SAHOO	ADV.	//	
		VS	VS	0	

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171	D-CONTC/43707/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA RANJITA PANDA VS ARINDAM DAKUA, IAS	MOHAN CHARAN BEHERA VS BIBHUTI BHUSAN SWAIN	// // 0 //	
172	D-CONTC/43711/2026	LACHHAMAN MALLICK VS SACHIN RAMACHANDRA JADAV, I.A.S.	BIBHUTI BHUSAN SWAIN VS BIBHUTI BHUSAN SWAIN	// 0 //	
173	D-CONTC/43714/2026	SUBASH CHANDRA SAHU VS SACHIN RAMACHANDRA JADAV, I.A.S.	BIBHUTI BHUSAN SWAIN VS BIBHUTI BHUSAN SWAIN	// 0 //	
174	D-CONTC/43736/2026	SIBA SANKAR PANDIT VS SACHIN RAMACHANDRA JADAV, I.A.S.	BIBHUTI BHUSAN SWAIN VS BIBHUTI BHUSAN SWAIN	// 0 //	
175	D-CONTC/43763/2026	SATRUGHNA BEHERA VS SUBHA SARMA, IAS	ADV. VS Atul Tripathy	// 0 //	
176	D-CONTC/43767/2026	MANORAMA MISHRA VS ARAVINDA AGARWAL, IAS, PRINCIPAL SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPARTMENT	VS VS ADV.	0 0 //	AOD20240000618C202600232
177	D-CONTC/43768/2026	YUDHISTHIR SAHOO VS ASWATHY S., IAS	ADV. VS ADV.	// 0 //	
178	D-CONTC/43770/2026	BHARAT BEHERA VS ASWATHY S., IAS	VS VS ADV.	// 0 //	
179	D-CONTC/43793/2026	LAXMIDHAR CHOUDHURY VS ASWATHY S., IAS	ADV. VS ADV.	// 0 //	
180	D-CONTC/43795/2026	SURJYA NARAYAN BISOYI VS ASWATHY S., IAS	ADV. VS ADV.	// 0 //	
181	D-CONTC/43805/2026	ANIL BAG VS ADITYA GOYAL, IAS	ADV. VS VS	// 0 //	

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182	D-CONTC/43809/2026	SANYASI BEHERA VS ASWATHY S, IAS	JNANESH MOHANTY VS	// 0 //	
183	D-CONTC/43813/2026	KRISHNA NATH VS SUBRATA KUMAR PANDA, I.A.S	SAMBHU CH. NATHSARMA VS	// 0 //	
184	D-CONTC/43838/2026	MADHUSUDAN MISHRA VS YAMINI SARANGI, I.A.S	KUNAL KUMAR SWAIN VS	// 0 //	
185	D-CONTC/43844/2026	PABITRA MOHAN BHUTIA VS CHAKRAVATI SINGH RATHORE, IAS	ADV. VS	// 0 //	
186	D-CONTC/43849/2026	PRANABANANDA SAHU VS USHA PADHEE, PRINCIPAL SEC. TO GOVT.CUM COMMISSIONER, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA	ADV. VS	// 0	
187	D-CONTC/43864/2026	JAYANTI JENA VS CHANCHAL RANA, COMMISSIONER, KHURDA	ADV. VS	// 0 //	
188	D-CONTC/43881/2026	BADRI NARAYAN PATRA VS	MANAS PATI VS	// 0 //	AOR20220001535C202600285
189	D-CONTC/43882/2026	AMARENDRA KUMAR JENA VS JAYANTA KU JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR	Atul Tripathy VS	// 0 //	AOD20240000618C202600234
190	D-CONTC/43884/2026	SASMITA ROUT VS JAYANTA KU JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR	Atul Tripathy VS	// 0 //	AOD20240000618C202600235
191	D-CRLA/28189/2026	TAJUDDIN KHAN @ TAJU @ TAYAB KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TIGIRIA /92 /2025 0 //	
192	D-CRLA/28197/2026	MALAYA KUMAR BEHURA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MAHAKALPARA /221 /2024 0 //	
193	D-CRLMA/28283/2026	LOKNATH JANI	KIRTITA BANERJEE	KOTPAD /98 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/28044/2026	RAJESH BARIK	ALOK KUMAR MOHAPATRA	DHENKANAL TOWN /583 /2026	AOR20220001711C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/28045/2026	LILI BARIK	ALOK KUMAR MOHAPATRA	DHENKANAL TOWN /583 /2026	AOR20220001711C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/28047/2026	NARAYAN BARIK	ALOK KUMAR MOHAPATRA	DHENKANAL TOWN /583 /2026	AOR20220001711C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/28048/2026	SNIGDHA KUMARI SAMNTARY	GAJENDRANATH ROUT	//	AOR20220004106C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/28051/2026	SANTOSH KUMAR ACHARYA	RAJENDRA NARAYAN ROUT	BAIDYANATHPUR /60 /2020	AOR20220001558C202600181
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/28083/2026	MILLON MOTORS AND AGRO ENGG. WORKS, DUNGURIPALI, SONEPUR	UNPRAM SONEPUR	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/28086/2026	MANJU DEVI TRADING CO., KHURDA	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		MAA TARINI TRADERS, DHENKANAL		//	
201	D-CRLMC/28087/2026	MILLON MOTORS AND AGRO ENGG. WORKS, DUNGURIPALI, SONEPUR	UNPRAM SONEPUR	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/28088/2026	MILLON AGRO ENGG. WORKS, DUNGURIPALI, SONEPUR	UNPRAM MEHER	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/28089/2026	ALOK PATNAIK	ASHOK KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/28092/2026	MILLON MOTORS AND AGRO ENGG. WORKS, DUNGURIPALI, SONEPUR	UNPRAM SONEPUR	/ /0	
		VS	VS	()	

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205	D-CRLMC/28098/2026	STATE OF ODISHA SURESH CH. NAYAK VS	NITYANANDA BEHURIA VS	// MARKAT NAGAR /19 /2024 ()	
206	D-CRLMC/28131/2026	STATE OF ODISHA BHARAT KUMAR NAYAK VS	RAMAKANTA PANDA VS	// BALASORE TOWN /22 /2021 ()	AOD20240000348C202600031
207	D-CRLMC/28139/2026	STATE OF ODISHA MANGULI ROUT @ SANTERA @ SAROJ VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL SADAR /9 /2024 ()	AOD20260000401C202600023
208	D-CRLMC/28140/2026	STATE OF ODISHA DR. SATYABRATA ROY VS	ALOK KUMAR MOHAPATRA VS	// BADACHANA /137 /2026 ()	AOR20220001711C202600041
209	D-CRLMC/28152/2026	STATE OF ODISHA AJU @ SATYAJIT SWAIN VS	SK. ZAFARULLA VS	// BONTH /48 /2017 ()	
210	D-CRLMC/28158/2026	STATE OF ODISHA DATTATREYA MISHRA VS	ASHUTOSH MISHRA VS	// BARKOTE /60 /2010 ()	
211	D-CRLMC/28163/2026	STATE OF ODISHA JEET @ JIJIDIYA @ JIDIYA NAYAK VS	JUGALA KISHORE PANDA VS	// GOPALPUR /128 /2025 ()	
212	D-CRLMC/28170/2026	STATE OF ODISHA AJAYA BHOI VS	BIKRAM KESHARI RAJ VS	// BANKI /11 /2007 ()	
213	D-CRLMC/28178/2026	STATE OF ODISHA ASHUTOSH MALLICK @ SIBU @ M.ASHUTOSH MALLICK VS	ASHUTOSH MISHRA VS	// TALABANIA /42 /2020 ()	
214	D-CRLMC/28187/2026	STATE OF ODISHA SANJAY KUMAR DAS VS	RAKESH KUMAR ROURAY VS	// MANGALA BAG /455 /2025 ()	
215	D-CRLMC/28206/2026	STATE OF ODISHA LIPU BHOLA VS	LAXMIDHAR MAHAPATRA VS	// RANPUR /37 /2022 ()	
		STATE OF ODISHA		//	

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216	D-CRLMC/28207/2026	DIPU BHUYAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /270 /2024 () //	
217	D-CRLMC/28210/2026	SURAJ KU. SAHU @ SURAJ SAHU @ SURAJ KUMAR SAHU VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /130 /2016 () //	
218	D-CRLMC/28216/2026	PRAVAT KUMAR PRADHAN VS GITANJALI SWAIN	NIRANJAN PANDA VS	/ /0 () //	
219	D-CRLMC/28264/2026	CHANDAN KUMAR SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /214 /2026 () //	
220	D-CRLMC/28281/2026	SHAKTI @ SHAKTIMAN MOHANTA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BETNOTI /335 /2021 () //	
221	D-CRLMC/28287/2026	JAGA NAIK VS STATE OF ODISHA	Lambodar Achari VS	/ / () //	AOR20220001311C202600122
222	D-CRLMC/28295/2026	JAGANNATH SING VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /65 /2026 () //	
223	D-CRLMC/28296/2026	M/S. DWARIKANATH BAGHEL VS JATIN ATHA	BITAS KUMAR SWAIN VS	/ /0 () //	
224	D-CRLMC/28306/2026	OMM SATYAM PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BASUDEVPUR /628 /2024 () //	
225	D-CRLMP/28070/2026	SUNITA BEHERA VS STATE OF ODISHA	VISWAJEET MALLICK VS	/ /0 () //	
226	D-CRLMP/28127/2026	SANJAY KUMAR SAHOO VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	/ / () //	AOD20240000557C202600109
227	D-CRLMP/28132/2026	KRUSHNA CHANDRA SATPATHY	BHARAT JALLI	/ /	AOD20250001069C202600028

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMP/28213/2026	PREM KUMAR MOTIWALA	B.B.CHAMPATIRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMP/28225/2026	NIRUPAMA PRUSTY	PULAKESH MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMP/28233/2026	KALICHARAN MOHANTY	BIJAYA KUMAR ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMP/28242/2026	SANGITA SAHU	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMP/28282/2026	SUBHASINI CHOUDHURI ALIAS CHOUDHURY	KULDEEP MOHANTY	/ /	AOD20240000012C202600283
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMP/28289/2026	SANGEETA SINGH	ASHOK KUMAR SAHOO	/ /	AOD20240000557C202600111
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMP/28300/2026	PRAJNA PRAKASH NAYAK	SASWATA PATNAIK	/ /	AOD20240001090C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMP/28303/2026	CHHAVI RANI OJHA	KHAGESWAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLREV/28054/2026	RASHMIRANI MOHAPATRA	RAJENDRA NARAYAN ROUT	/ /	AOR20220001558C202600182
		VS	VS	()	
		LAXMAN KUMAR PALBABU		//	
237	D-CRLREV/28096/2026	AFROZ ALAM	PRANAB RANJAN CHHATOI	RANPUR /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLREV/28172/2026	SANTANU TRIPATHY	MANAS KUMAR CHAND	BAGHAMARI /68 /2020	
		VS	VS	()	

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239	D-CRLREV/28175/2026	STATE OF ODISHA SANTANU TRIPATHY VS	MANAS KUMAR CHAND VS	// BAGHAMARI /4 /2020 ()	
240	D-CRLREV/28182/2026	STATE OF ODISHA SUBHAM NAYAK VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /243 /2026 ()	
241	D-CRLREV/28200/2026	STATE OF ODISHA SUDHIR KUMAR PANDA VS	JYOTI PATNAIK VS	// / /0 ()	
242	D-CRLREV/28272/2026	MANJULATA PANDA MR HIMANSHU RANJAN BEHERA VS	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202600171
243	D-CRLREV/28275/2026	GOBINDA CHANDRA SWAIN KARTIK SWAIN VS	SIDHESWAR RATH VS	// / /0 ()	
244	D-CRP/43623/2026	RABI JENA PURNA CHANDRA SAHOO VS	BISWAJIT SAHOO VS	// // ()	
245	D-EXP/43782/2026	RASMITA BARIK ARJUN MACHHA VS	DURGA PRASAD PANIGRAHI VS	// // ()	
246	D-EXP/43868/2026	STATE OF ODISHA SUSHANTA KUMAR PANIGRAHI VS	MANAS PATI VS	// // ()	AOR20220001535C202600280
247	D-EXP/43869/2026	SMT SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA/ MAGUNI MANDAL VS	MANAS PATI VS	// // ()	AOR20220001535C202600279
248	D-FAO/43721/2026	SRI DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK BRANCH MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD, CUTTACK VS	CHANDAN KUMAR VS	// // ()	
249	D-FAO/43828/2026	AKASH DEEP MAJHI REBATI BISWAL VS	AKASH DEEP MAJHI BRAHMANANDA TRIPATHY VS	// // ()	
		STATE OF ODISHA		//	

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250	D-LPA/43780/2026	RABINDRA PATRA @ SUDHANSHU SEKHAR MOHANTY	VIK VAYA KUMAR SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
251	D-MACA/43561/2026	PRAFULLA KUMAR SAHU	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		BHAGYABAN SAHU		//	
252	D-MACA/43598/2026	URMILA MEHER	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		TOSHABANTA MEHER		//	
253	D-MACA/43646/2026	MOHAN GORADA	RAMESH CHANDRA PRADHAN	//	
		VS	VS	0	
		DEBENDRA MAJHI		//	
254	D-MACA/43670/2026	GENERAL MANAGER NATIONAL INSURANCE CO.LTD., RAIPUR	DAYA RAM BEHARI DAS	//	
		VS	VS	0	
		DASMI ORAM		//	
255	D-MACA/43806/2026	CHOLA MS GENERAL INSURANCE COMPANY LTD., BOM	BOBEN NATH ROY	//	
		VS	VS	0	
		NILABATI HARIJAN		//	
256	D-MACA/43886/2026	ORIENTAL INSURANCE CO LTD	Pankaj Kumar Sahoo	//	AOR20240000004C202600061
		VS	VS	0	
		HEMANTA KUMAR MOHANTY		//	
257	D-MACA/43890/2026	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD., RAIPUR	ADOM PANKHAN	//	
		VS	VS	0	
		SUSILA KALET		//	
258	D-MATA/43576/2026	SUNIL KUMAR RAY	ASHOK KUMAR DAS	//	
		VS	VS	0	
		LALITA RAY		//	
259	D-MATA/43589/2026	AUROBIND MISHRA	DEBA KUMAR RATH	//	
		VS	VS	0	
		ANKEETA DASH		//	
260	D-MATA/43604/2026	AKHAYA KUMAR PARAMANIK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		SUDAM PATRA		//	
261	D-MATA/43629/2026	JENAMANI SANDHA	DEEPALI MAHAPATRA	//	

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		VS	VS	0	
		ARATI BHAINSA		//	
262	D-MATA/43686/2026	BHAGYALAXMI MOHANTY @ MANI	BASUDEV PUJARI	//	
		VS	VS	0	
		SANGRAM KESHARI ROUT		//	
263	D-RPFAM/43817/2026	RAZIA TARANNUM	PRAVAT KUMAR MOHAN	//	
		VS	VS	0	
		SK.ZAKIR HUSSAIN		//	
264	D-RPFAM/43823/2026	DEEPAK KUMAR PARIDA	SAMVIT MOHANTY	//	
		VS	VS	0	
		SUCHISMITA SAMAL		//	
265	D-RPFAM/43887/2026	RAKESH RANJAN PADHI	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600078
		VS	VS	0	
		PRABHATI PADHI		//	
266	D-RSA/43651/2026	ASIT KUMAR MAHAPATRA	SANJAY KUMAR PRADHAN	//	
		VS	VS	0	
		AJIT KUMAR MOHAPATRA		//	
267	D-RSA/43719/2026	KOLAKA LACHHANA	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600280
		VS	VS	0	
		PATIKA DURGA RAO		//	
268	D-RSA/43723/2026	KALPANA MOHANTY	BHABANI SHANKAR DASPARIDA	//	
		VS	VS	0	
		EDITOR THE SAMAJA, CUTTACK		//	
269	D-RSA/43740/2026	DHANU GOUDA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		PADI GOUDA		//	
270	D-RSA/43848/2026	SHANKARLAL MODI	SUPRIYA PATRA	//	
		VS	VS	0	
		PUSPA KUMARI DEVI		//	
271	D-RSA/43857/2026	BIBHISANA GOUDA	PRABIN DAS	//	
		VS	VS	0	
		LAXMI GOUDA		//	
272	D-RSA/43877/2026	CHINTALU ESWARI	Soubhagya Kumar Dash	//	AOR20220001631C202600279
		VS	VS	0	

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273	D-RSA/43888/2026	HARIKRUSHNA BARUA CHITTARANJAN GURU VS GHANASHYAM GURU	Pankaj Kumar Sahoo VS	// // 0 //	AOR20240000004C202600062
274	D-TRP(C)/43702/2026	ITISHREE SAHOO VS PRAVAT KUMAR SAHU	SANJAY KUMAR BEHERA VS	// 0 //	
275	D-TRP(C)/43804/2026	SMRUTI REKHA PRATIHARI VS SAMIR RANJAN BEHERA	PABITRA KUMAR NAYAK VS	// 0 //	
276	D-WA/43693/2026	ANUSAYA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600186
277	D-WA/43799/2026	SANAT KUMAR SENANAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
278	D-WA/43866/2026	DIRECTOR GENERAL, CISF, CENTRAL INDUSTRIAL SECURITY FORCE, BHOJENDRA NAGAR, BHUBANESWAR VS BHARAT CHANDRA MAHI	SHUBHAN KUMAR MOHANTY VS	// 0 //	
279	D-WA/43883/2026	SANAT KUMAR SENANAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
280	D-WP(C)/43549/2026 WP(C)/29895/2026	BASANTA KUMAR SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202600109
281	D-WP(C)/43550/2026	M/S.L.AND K SERVICES PRIVATE LTD.,BHUBANESWAR VS THE PRINCIPAL COMMISSIONER OF GST, GST BHAWAN, BHUBANESWAR	SWAPNESH CHANDRA JENA VS	// 0 //	
282	D-WP(C)/43551/2026	GOURIPRIYA DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600280
283	D-WP(C)/43552/2026	SARASWATI MAHANTA VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	// 0 //	

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284	D-WP(C)/43554/2026	HRUDANANDA JENA	SUSHANTA KUMAR MISHRA	//	
	WP(C)/29949/2026	VS	VS	0	
		STATE OF ODISHA		//	
285	D-WP(C)/43555/2026	BHAGABAN CHARAN JENA	SWAPNIL ROY	//	AOR20220001600C202600282
		VS	VS	0	
		STATE OF ODISHA		//	
286	D-WP(C)/43556/2026	SISHIR KUMAR BISWAL	RAKESH BEHERA	//	
	WP(C)/29920/2026	VS	VS	0	
		STATE OF ODISHA		//	
287	D-WP(C)/43557/2026	OSHO KRISHNA	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600183
		VS	VS	0	
		THE TAHASILDAR, KAPTIPADA		//	
288	D-WP(C)/43558/2026	SADHU CHARAN TRIPATHY	SWAPNIL ROY	//	AOR20220001600C202600283
		VS	VS	0	
		STATE OF ODISHA		//	
289	D-WP(C)/43559/2026	LAXMI NAYAK	SUNIL MISHRA	//	
	WP(C)/29953/2026	VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR		//	
290	D-WP(C)/43560/2026	TRIPATI PANIGRAHI	ITISHREE TRIPATHY	//	
	WP(C)/29979/2026	VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
291	D-WP(C)/43562/2026	KRISHNABENI KAR	KUNAL KUMAR SWAIN	//	
	WP(C)/29939/2026	VS	VS	0	
		STATE OF ODISHA		//	
292	D-WP(C)/43563/2026	BRAHMANANDA AND CO.,ANADI BHAWAN,CUTTACK	AKGANTA DAS	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR			
293	D-WP(C)/43564/2026	BIDHUBHUSAN NAYAK	MOHIT AGARWAL	//	
	WP(C)/29917/2026	VS	VS	0	
		STATE OF ODISHA		//	
294	D-WP(C)/43569/2026	AKSHAYA PATTANAIAK	JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
295	D-WP(C)/43572/2026	SWAPNAPRIYA BEHERA	KALANDI CHARAN SAHOO	//	AOD20260000172C202600101

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/43573/2026	ANJALI DIP	TUSARKANTI PRAHARAJ	//	
		VS	VS	0	
		SECRETARY, REVENUE DEPARTMENT, BHUBANESWAR		//	
297	D-WP(C)/43574/2026	SAILABALA KAR	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/43575/2026	BABITA SAHOO	PRABHAKAR SABAT	//	AOD20260000172C202600102
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/43578/2026	SRINIBAS RANA	BAMADEV BARAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/43580/2026	JNANA RANJAN MISHRA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/43582/2026	THE ODISHA STATE CO-OPERATIVE MARKETING FEDERATION (FED), BHUBANESWAR	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/43583/2026	SANJEEB KUMAR MISHRA	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/43584/2026	PRAFULLA KUMAR SAHOO	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/43587/2026	BENUDHAR ROUT	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/43588/2026	GOKULANANDA PATRA	SARADA DASH	//	
		VS	VS	0	
		AUTHORIZED OFFICER, MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED, MUMBAI			
306	D-WP(C)/43591/2026	RAMANI RANJAN DASH	MANAS PATI	//	AOR20220001535C202600284
		VS	VS	0	

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307	D-WP(C)/43592/2026	STATE OF ODISHA NIASHI CHARAN JENA VS	MANAS RANJAN PRADHAN VS	// // 0	
308	D-WP(C)/43593/2026	STATE OF ODISHA MAA SANTOSHI SHG, ARAKHAPALLI, GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // 0	
309	D-WP(C)/43596/2026	STATE OF ODISHA MAA SANTOSHI SHG, BARADANDA, GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // 0	
310	D-WP(C)/43597/2026 WP(C)/29967/2026	STATE OF ODISHA JANAKI ORAM VS	ABHAY KHANDELWAL VS	// // 0	
311	D-WP(C)/43599/2026 WP(C)/29957/2026	STATE OF ODISHA JUGAL NAIK VS	ABHAY KHANDELWAL VS	// // 0	
312	D-WP(C)/43600/2026 WP(C)/29976/2026	STATE OF ODISHA KALPANA NAIK VS	ABHAY KHANDELWAL VS	// // 0	
313	D-WP(C)/43602/2026 WP(C)/29977/2026	STATE OF ODISHA JUGAL NAIK VS	ABHAY KHANDELWAL VS	// // 0	
314	D-WP(C)/43603/2026 WP(C)/29963/2026	STATE OF ODISHA GOUTAM BHOI VS	ABHAY KUMAR KHANDELWAL VS	// // 0	
315	D-WP(C)/43605/2026	STATE OF ODISHA ROHIDAS BAG @ DOMB VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
316	D-WP(C)/43607/2026	STATE OF ODISHA DAYANIDHI DOMB VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
317	D-WP(C)/43608/2026	STATE OF ODISHA SHARADA DEHURY VS	HALADHAR SETHY VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/43610/2026	BIJAYA LAXMI MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS VS	// 0 //	
319	D-WP(C)/43612/2026	JHARANA PANDA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS VS	// 0 //	
320	D-WP(C)/43614/2026	JOGESWAR BEHERA VS STATE OF ODISHA	HALADHAR SETHY VS VS	// 0 //	
321	D-WP(C)/43617/2026	SULOCHANA DALAI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS VS	// 0 //	
322	D-WP(C)/43618/2026 WP(C)/29954/2026	BISWANATH ROUTRAY VS STATE OF ODISHA	JNYANANANDA PANDA VS VS	// 0 //	
323	D-WP(C)/43619/2026	MAMATA OJHA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
324	D-WP(C)/43620/2026 WP(C)/29971/2026	SAPHIN PRADHAN VS STATE BANK OF INDIA	DEEPALI MAHAPATRA VS VS	// 0 //	
325	D-WP(C)/43622/2026	JYOSTNARANI SETHI VS STATE OF ODISHA	BISWAJIT SAHOO VS VS	// 0 //	
326	D-WP(C)/43624/2026	ABANI KUMAR RATH VS STATE OF ODISHA	JAGANNATH BHUYAN VS VS	// 0 //	
327	D-WP(C)/43625/2026	MUKTA NANDA VS THE NEW INDIA ASSURANCE CO.LTD.,BOLANGIR	SUSHANTA KUMAR JOSHI VS VS	// 0 //	
328	D-WP(C)/43628/2026	CHARAN SWAIN VS STATE OF ODISHA	MAHESWAR MOHANTY VS VS	// 0 //	
329	D-WP(C)/43630/2026	MRUTYUNJAY JENA	SOURAV DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/43632/2026	NILASHA SARANGI	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/43634/2026	GITA PRADHAN	TIKERAM MEHER	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/43635/2026	RINA SINKU	BIBHAS KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/43636/2026	SUNITA PADHI	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/43638/2026	SARAT CHANDRA SAHU	MANAS PATI	//	AOR20220001535C202600283
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/43640/2026	SURAJ SINGH	BIGYAN KUMAR SHARMA	//	
	WP(C)/29980/2026	VS	VS	0	
		GENERAL MANAGER, BASUNDHARA AREA MAHANADI COAL FIELD, BASUNDHARA,SUNDARGRH			
336	D-WP(C)/43642/2026	MANISH MAHAPATRA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE ASST. COMMISSIONER OF STATE TAX, BALESWAR		//	
337	D-WP(C)/43643/2026	MOTILAL BAGARTY	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/43645/2026	SUBRAT KUMAR BISWAL	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/43647/2026	PRAKASH KUMAR JENA	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/43648/2026	RABI BEHERA	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600075
		VS	VS	0	

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341	D-WP(C)/43649/2026	STATE OF ODISHA SHREE RAKSHAPAL THAKURANI, NAYAGADA VS	SARADA PRASANNA SARANGI VS	// // 0	
342	D-WP(C)/43650/2026	STATE OF ODISHA TRIGUNATEETA DEB VS	SANJAY KUMAR PRADHAN VS	// // 0	
343	D-WP(C)/43652/2026	STATE OF ODISHA NIKHIL KUMAR SAHOO VS	SARADA PRASANNA SARANGI VS	// // 0	
344	D-WP(C)/43653/2026	STATE OF ODISHA SOMANATH SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0	AOD20220004576C202600077
345	D-WP(C)/43654/2026	STATE OF ODISHA DILIP BARIK VS	DEBIDUTTA MOHAPATRA VS	// // 0	AOD20220004576C202600076
346	D-WP(C)/43656/2026	STATE OF ODISHA L. JYOTI CHOUDHURY VS	DEBIDUTTA MOHAPATRA VS	// // 0	AOD20220004576C202600078
347	D-WP(C)/43657/2026	STATE OF ODISHA BIPIN KUMAR SWAIN VS	SUBASH CH PANI VS	// // 0	
348	D-WP(C)/43659/2026	STATE OF ODISHA M/S JAY MAA GANGA PANI PANCHAYAT , MALKANGIRI VS	MANOHAB LAL AGARWAL VS	// // 0	
349	D-WP(C)/43660/2026	SUPERINTENDENT, MALKANGIRI ZAIDALLI KHAN VS	SANJAY KUMAR PATRA VS	// // 0	
350	D-WP(C)/43662/2026	STATE OF ODISHA RAMAKRUSHNA DAS VS	MANORANJAN NAYAK VS	// // 0	
351	D-WP(C)/43663/2026	STATE OF ODISHA SANTOSH KUMAR MALICK VS	SANJAY KUMAR PATRA VS	// // 0	
		HDFC BANK, PURNA GOURI MARKET COMPLEX, BHADRAK		//	

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352	D-WP(C)/43664/2026	M/S.KAMALUDDIN, KORAPUT VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, RAYAGADA DIVISION, RAYAGADA	MADHAB LAL AGARWAL VS	// 0	
353	D-WP(C)/43665/2026	RASHMITA MALLICK VS AXIS BANK LTD.,JAJPUR	SANJAY KUMAR PATRA VS	// 0 //	
354	D-WP(C)/43666/2026	RAGHUNATHA MAHAPATRA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //	
355	D-WP(C)/43667/2026	PADMALOCHAN MOHANTA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //	
356	D-WP(C)/43668/2026	JAYANTI LATA NAYAK VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //	
357	D-WP(C)/43669/2026	KUNJALATA DAS VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //	
358	D-WP(C)/43671/2026	GYANA RANJAN MALLICK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
359	D-WP(C)/43672/2026	SRIDHAR MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
360	D-WP(C)/43673/2026	MAMATA BEHERA VS COLLECTOR, BALASORE	SANJAY KUMAR DAS VS	// 0 //	
361	D-WP(C)/43675/2026	JUDHISTIR SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202600079
362	D-WP(C)/43677/2026	AJOY KUMAR NAYAK VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //	
363	D-WP(C)/43678/2026	KAINTA KHETI	SURENDRA KUMAR GARTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/43679/2026	JYOTI PRAKASH NAYAK	UMESH CHANDRA MOHANTY	//	AOD20250001183C202600038
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/43680/2026	BHAGIRATHI SHUKLA	PARTHA SARATHI DAS	//	AOD20240000364C202600221
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/43681/2026	DAMAYANTI MISHRA	SOMYAJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/43682/2026	ARJUN CHARAN SAHOO	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600088
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/43683/2026	UPASI KANDA	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/43684/2026	BIGHNARAJ PUHAN	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600091
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/43688/2026	SURAJ SAHU	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		GENERAL MANAGER, BASUNDHARA AREA MAHANADI COAL FIELD, SUNDARGRH		//	
371	D-WP(C)/43689/2026	JYOTI PRAKASH NAYAK	UMESH CHANDRA MOHANTY	//	AOD20250001183C202600039
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/43690/2026	GANGADHAR TIRKY	SOMYAJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/43691/2026	SAGAR SINGH	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		GENERAL MANAGER, BASUNDHARA AREA MAHANADI COAL FIELD, SUNDARGRH		//	
374	D-WP(C)/43692/2026	LOCHAN BHOI	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	

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375	D-WP(C)/43695/2026	STATE OF ODISHA NEW INDIA, DHENKANAL VS UNION OF INDIA	BRUNDABAN ROUT VS	// // 0 //	
376	D-WP(C)/43697/2026	BANSHIDHAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
377	D-WP(C)/43699/2026	DILIP KUMAR DASH VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
378	D-WP(C)/43700/2026	NILAKANTHA PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
379	D-WP(C)/43701/2026 WP(C)/29990/2026	BISWAMITRA BHUE VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
380	D-WP(C)/43703/2026	KANCHANLATA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
381	D-WP(C)/43704/2026	NAROTTAM SETHI VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
382	D-WP(C)/43706/2026	BRUNDABATI NIAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
383	D-WP(C)/43708/2026	MANAMOHINI MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
384	D-WP(C)/43710/2026	KRUPAJAL ENGINEERING COLLEGE, BHUBANESWAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
385	D-WP(C)/43712/2026	LAXMAN KUMAR MAHANTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	

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386	D-WP(C)/43713/2026	ODISHA STATE CIVIL SUPPLIES CORPORATION LTDS VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	ANURAG KUMAR BHUSHAN VS HARI KRUSHNA PANIGRAHI	// 0 //	
387	D-WP(C)/43716/2026	GOUTAM RAY VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS DEBIDUTTA MOHAPATRA	// 0 //	
388	D-WP(C)/43717/2026	GOPINATH SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS MRUTYUNJAY MOHANTY	// 0 //	AOD20220004576C202600093
389	D-WP(C)/43718/2026	NARAYANA BHUYAN VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS SOUMYA JYOTI BISWAL	// 0 //	
390	D-WP(C)/43720/2026	PANDAB SAHOO VS UNION OF INDIA	SOUMYA JYOTI BISWAL VS UMAKANT SAHOO	// 0 //	
391	D-WP(C)/43722/2026	PRAFULLA KUMAR SETHY VS STATE OF ODISHA	UMAKANT SAHOO VS AMIT PRASAD BOSE	// 0 //	
392	D-WP(C)/43724/2026	RENUKA MANJARI PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS SAROJA KANTA SAMAL	// 0 //	
393	D-WP(C)/43725/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS DEBIDUTTA MOHAPATRA	// 0 //	
394	D-WP(C)/43727/2026	GOBINDA NARAYAN MISHRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS MRUTANJYA GOUDA	// 0 //	AOD20220004576C202600080
395	D-WP(C)/43728/2026	MRUTANJYA GOUDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS DEBIDUTTA MOHAPATRA	// 0 //	AOD20220004576C202600081
396	D-WP(C)/43729/2026	DEBABRATA SAHU @ SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS ANAM CHARAN PANDA	// 0 //	AOD20220004576C202600082
397	D-WP(C)/43730/2026	CHUTAN GHASI	ANAM CHARAN PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/43731/2026	MD. JAVED KHAN	SURESH CHANDRA DASH	//	AOD20240000953C202600009
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
399	D-WP(C)/43732/2026	SANJAY KUMAR ACHARYA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/43733/2026	SATYAJEET SAHOO	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600083
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/43734/2026	KRUSHNA CHANDRA SAHOO	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600084
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/43735/2026	RUNGTA MINES LTD., WEST BENGAL	RASHMI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/43737/2026	BIRANCHI NARAYAN PRADHAN	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600085
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/43738/2026	GOBINDA CHANDRA SAHOO	SURESH CHANDRA DASH	//	AOD20240000953C202600010
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
405	D-WP(C)/43739/2026	BABAJI CHARAN SINGH	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600087
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/43741/2026	TRILOCHAN SAHOO	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600086
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/43742/2026	AMITABHA SAMANTARAY	UMAKANTA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/43743/2026	SUDHANSU SEKHAR MALLIK	DURGESH NARAYAN RATH	//	AOR20220001583C202600267
		VS	VS	0	

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409	D-WP(C)/43744/2026	STATE OF ODISHA LOKNATH SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0	AOD20220004576C202600089
410	D-WP(C)/43745/2026	STATE OF ODISHA ANANTA PRUSTY VS	DEBIDUTTA MOHAPATRA VS	// // 0	AOD20220004576C202600090
411	D-WP(C)/43746/2026	STATE OF ODISHA RAMACHANDRA PRADHAN VS	UMESH CHANDRA MOHANTY VS	// // 0	
412	D-WP(C)/43747/2026	STATE OF ODISHA JAGANNATH SAHOO VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202600151
413	D-WP(C)/43748/2026	STATE OF ODISHA JAGANNATH MOHARANA VS	SOMANATH MISHRA VS	// // 0	
414	D-WP(C)/43749/2026	THE CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPC&ODL), BHUBANESWAR BIDYADHAR PRADHAN VS	DEBIDUTTA MOHAPATRA VS	// // 0	AOD20220004576C202600092
415	D-WP(C)/43750/2026	STATE OF ODISHA MANGULI SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0	AOD20220004576C202600094
416	D-WP(C)/43751/2026	STATE OF ODISHA KANHU CHARAN BEHERA VS	DEBIDUTTA MOHAPATRA VS	// // 0	AOD20220004576C202600095
417	D-WP(C)/43752/2026	STATE OF ODISHA PUSPANJALI MAJHI VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202600133
418	D-WP(C)/43753/2026	STATE OF ODISHA NANDA BEHERA VS	ASHUTOSH BEHERA VS	// // 0	AOD20260000249C202600012
419	D-WP(C)/43754/2026	STATE OF ODISHA BIDYADHAR BARIK VS	SUDESHNA PAL VS	// // 0	AOD20260000117C202600060
		STATE OF ODISHA		//	

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420	D-WP(C)/43755/2026	MURALIDHAR NAIK VS STATE OF ODISHA	SUDESHNA PAL VS VS	// 0 //	AOD20260000117C202600061
421	D-WP(C)/43756/2026	UNION OF INDIA VS TIRTHABASI BEHERA	SEPHALEE DAS VS VS	// 0 //	
422	D-WP(C)/43757/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS VS	// 0 //	
423	D-WP(C)/43758/2026	DINABANDHU JENA VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	SATYABRATA PANDA VS VS	// 0 //	
424	D-WP(C)/43759/2026	ACHYUTANANDA DAS VS ADDL COMMISSIONER, REVISIONAL COURT NO 1, BHUBANESWAR	ABINASH ROUTRAY VS VS	// 0 //	
425	D-WP(C)/43760/2026	SUSAMA SINGH VS NAROTTAM NAIK	KALPATARU PANIGRAHI VS VS	// 0 //	
426	D-WP(C)/43761/2026	GYANA RANJAN DAS VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TUKUNA KUMAR MISHRA VS VS	// 0 //	
427	D-WP(C)/43762/2026	M/S YAZDANI STEEL AND POWER LIMITED, KHORDHA VS UNION OF INDIA	SUMYA JYOTI BISWAL VS VS	// 0 //	
428	D-WP(C)/43764/2026	M/S.MAMATA VARIETY STORE, BHUBANESWAR VS STATE OF ODISHA	BIBHUTI RANJAN SWAIN VS VS	// 0 //	
429	D-WP(C)/43765/2026	GAJENDRA DALAL VS COMMISSIONER CUM SECY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TUKUNA KUMAR MISHRA VS VS	// 0 //	
430	D-WP(C)/43766/2026	DINABANDHU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS VS	// 0 //	
431	D-WP(C)/43769/2026	DEBENDRA NATH SWAIN	SARASWATI SENAPATI	//	

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		VS	VS	0	
		COMMISSIONER CUM SECY, HIGHER EDUCATION DEPATMENT, BHUBANESWAR		//	
432	D-WP(C)/43771/2026	BIRAT CHANDRA DAGARA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		DEVELOPMENT CREDIT BANK LTD., MUMBAI		//	
433	D-WP(C)/43772/2026	SARASWATI DASH	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/43773/2026	NILAKANTHA BEHERA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/43774/2026	SINORITA DAS	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
436	D-WP(C)/43775/2026	B.SIMADRI APPANA	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/43776/2026	BICHITRANANDA BEURA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/43777/2026	MAA SANTOSI SELF HELP GROUP	PRABHAKAR SABAT	//	AOD20260000172C202600103
		VS	VS	0	
		STATE OF ODISHA AND OTHERS		//	
439	D-WP(C)/43778/2026	MIHIR KUMAR SARANGI	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/43779/2026	SUBASH CHANDRA MOHARANA	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/43781/2026	SURDAS BAG	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/43783/2026	SOUMESH MADHUAL	JAYAKRISHNA MOHAPATRA	//	
		VS	VS	0	

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443	D-WP(C)/43784/2026	THE UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI) NEW DELHI SEHJVIR SINGGH WALIA VS STATE OF ODISHA	MANISH NAG DAS VS NIRMAL KISHORE RATH	// // 0 //	
444	D-WP(C)/43785/2026	KAMALESH BISWAL VS LIZALIN MOHANTY	VS VS	// 0 //	
445	D-WP(C)/43786/2026	KIRAN KUMAR BEHERA VS STATE OF ODISHA	IRSHAD AHMMED VS	// 0 //	
446	D-WP(C)/43787/2026	RAMA CHANDRA BHANJA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
447	D-WP(C)/43788/2026	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
448	D-WP(C)/43789/2026	DEOKARAN JHUNJHUNWALA MEMORIAL PUBLIC CHHATRAPATI SAMRAAT VS STATE OF ODISHA	CHHATRAPATI SAMRAAT VS	// 0 //	
449	D-WP(C)/43790/2026	ARJUN KULHARI VS THE COLLECTOR BALASORE	DWARIKA PRASAD MOHANTY VS	// 0 //	
450	D-WP(C)/43791/2026	KARTIK CHANDRA SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
451	D-WP(C)/43794/2026	RAGHUNATHA BARIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
452	D-WP(C)/43796/2026	PRADIP KUMAR PUROHIT VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// 0 //	
453	D-WP(C)/43797/2026	SANATAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	

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454	D-WP(C)/43798/2026	DEBAKI NAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
455	D-WP(C)/43800/2026	PURNACHANDRA KHADIA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
456	D-WP(C)/43801/2026	DINESH MISHRA VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
457	D-WP(C)/43802/2026	LADURA KHADIA @ LADARA KHADIA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
458	D-WP(C)/43803/2026	RADHESHYAM BHAWSINKA VS COLLECTOR-CUM-ARBITRATOR CUTTACK, CUTTACK	ANSHUMAN DAS VS	// 0 //	
459	D-WP(C)/43807/2026	MAHENDRA KUMAR DEHURY VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
460	D-WP(C)/43808/2026	DEBARCHAN BHATTA VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
461	D-WP(C)/43811/2026	SHANKARLAL BHAWSINKA VS COLLECTOR-CUM-ARBITRATOR, CUTTACK	ANSHUMAN DAS VS	// 0 //	
462	D-WP(C)/43812/2026	RANJEET KUMAR PADHI VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
463	D-WP(C)/43814/2026	SHANKARLAL BHAWSINKA VS COLLECTOR-CUM-ARBITRATOR, CUTTACK	ANSHUMAN DAS VS	// 0 //	
464	D-WP(C)/43815/2026	SURAJ MAHARANA VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
465	D-WP(C)/43816/2026	SUDHANSHU SEKHAR PANDA	DIPTI RANJAN BHOKTA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/43818/2026	SHANKARLAL BHAWSINKA	ANSHUMAN DAS	//	
		VS	VS	0	
		COLLECTOR-CUM-ARBITRATOR, CUTTACK		//	
467	D-WP(C)/43820/2026	SUSANTA KUMAR PATNAIK	STHITI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/43821/2026	SANKAR MAHARANA	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/43822/2026	UDAYANATH SAHOO	ANSHUMAN DAS	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL		//	
470	D-WP(C)/43824/2026	BISHNU CHARAN BEHERA	KABIR KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/43825/2026	M/S.MAA SARALA SELF HELP GROUP, KANDHAMALA	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/43826/2026	SURESH CHANDRA BIHARI	DIBYAJYOTI NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/43829/2026	SATYAJIT SWAIN	SIDHARTHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/43830/2026	URMILA SETHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/43831/2026	SRIVATSA GOSWAMI	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/43832/2026	BIJAY KUMAR SAHU	DEBASISH SAMAL	//	
		VS	VS	0	

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477	D-WP(C)/43833/2026	STATE OF ODISHA SABITA KUMARI SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
478	D-WP(C)/43834/2026	STATE OF ODISHA LALIT KUMAR NAYAK VS	GHANASHYAM NAMTOAR VS	// // 0	
479	D-WP(C)/43835/2026	STATE OF ODISHA MANOJ KUMAR BASTARAY VS	DR. SIMANCHALLA RANJIT VS	// // 0	
480	D-WP(C)/43836/2026	STATE OF ODISHA BIJAYA KUMAR CHOUDHURY VS	KOUSIK ANANDA GURU VS	// // 0	
481	D-WP(C)/43837/2026	STATE OF ODISHA AKSHAYA KUMAR PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
482	D-WP(C)/43839/2026	STATE OF ODISHA M/S.KANAK INFRASTRUCTURE, RAURKELA, SUNDERGARH VS	REKHA KEDIA VS	// // 0	
483	D-WP(C)/43840/2026	COMMISSIONER OF CT AND GST, ODISHA JITENDRA GADANAYAK VS	KAPILA CHARAN NAYAK VS	// // 0	
484	D-WP(C)/43842/2026	STATE OF ODISHA MANAGING COMMITTEE OF DIVYA HRIDAY GIRLS HIGH SCHOOL, BANGAPUR VS	KUNAL KUMAR SWAIN VS	// // 0	
485	D-WP(C)/43843/2026	STATE OF ODISHA TARAKANTA THANAPATI VS	SANJAYA KUMAR PANIGRAHI VS	// // 0	
486	D-WP(C)/43845/2026	STATE OF ODISHA DILLIP KUMAR PATTNAYAK VS	SAMVIT MOHANTY VS	// // 0	
487	D-WP(C)/43846/2026	DEPUTY DIRECTOR, CONSOLIDATION OF HOLDINGS,PURI BHAGAT CHARAN MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // 0	
		STATE OF ODISHA		//	

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488	D-WP(C)/43847/2026	MANAGING COMMITTEE OF BABA PURNA CHANDRA HIGH SCHOOL, WARANGAPUR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
489	D-WP(C)/43850/2026	BANK OF INDIA, ARD BRANCH, NAYAPALLI, BHUBANESHWAR	CHHAYANATH DAS	//	
		VS	VS	0	
		PRAVATI KODAM SINGH		//	
490	D-WP(C)/43851/2026	LAXMI NARAYAN SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
491	D-WP(C)/43852/2026	NIROJA NALINI MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
492	D-WP(C)/43854/2026	JITENDRA GADANAYAK	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
493	D-WP(C)/43855/2026	PITABAS MOHANTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
494	D-WP(C)/43856/2026	NETRANANDA ROUT	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
495	D-WP(C)/43858/2026	SUDAM CHARAN SETHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
496	D-WP(C)/43860/2026	SUPRABHA BEHERA	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
497	D-WP(C)/43861/2026	SANTILATA MUNI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
498	D-WP(C)/43862/2026	SUBASH CHANDRA BEHERA	SURESH KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
499	D-WP(C)/43863/2026	DIPTIMAYEE DHAL	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/43865/2026	BHAKTAMANI MISHRA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/43870/2026	GURUBARI DEULAPADIA	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/43871/2026	M/S JEEVAN DHARA, PURI	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
503	D-WP(C)/43872/2026	ANANDMASI XAXA	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		UNION OF INDIA		//	
504	D-WP(C)/43873/2026	SASHIKANTA MOHANTY	SITANSHU KUMAR DEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/43874/2026	SIDA@CHIDA HANTAL	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/43875/2026	OMPRAKASH GUPTA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/43879/2026	KANCHAN KUMAR PRADHAN	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/43885/2026	KRUSHNA CHANDRA SAHU	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/43889/2026	SUKRA HANTALA	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/43891/2026	RAJA KISHOR MISHRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

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511	D-WP(C)/43892/2026	STATE OF ODISHA AITI DEULAPADIA VS	BIBHU PRASAD CHHUALSINGH VS	// // ()	
512	D-WP(C)/43893/2026	STATE OF ODISHA PRIYADARSINI PATTANAIK VS	SANGRAM JENA VS	// // ()	
513	D-WP(C)/43894/2026	STATE OF ODISHA LAXMIDHAR SUBUDHI VS	DR. BINODA KUMAR MISHRA VS	// // ()	
514	D-WP(C)/43895/2026	STATE OF ODISHA SONIA KHILO@ SANIA KHILLO VS	BIBHU PRASAD CHHUALSINGH VS	// // ()	
515	D-WP(C)/43896/2026	STATE OF ODISHA SANVI SERVICES, BHUBANESWAR VS	UPENDRA NARAYAN SAHOO VS	// // ()	
516	D-ABLAPL/28046/2026	ASST.COMMISSIONER OF STATE TAX, BHUBANESWAR BARADA PRASAD SAHOO VS	SURYA NARAYAN BISWAL VS	// //0 ()	AOR20220001325C202600017
517	D-ABLAPL/28049/2026	STATE OF ODISHA BISWAKARMA MOHANTY @ MAJHI VS	RAJENDRA NARAYAN ROUT VS	// PURUNABAZAR /99 /2022 ()	AOR20220001558C202600180
518	D-ABLAPL/28056/2026	STATE OF ODISHA BIJAYA KUMAR BARIK VS	DEBIDUTTA MOHAPATRA VS	// CUTTACK VIGILANCE /2 /2026 ()	AOD20220004576C202600074
519	D-ABLAPL/28057/2026	STATE OF ODISHA(VIG.) ARUNA DAS@POCHA VS	RAJENDRA NARAYAN ROUT VS	// NAIKANI-DIHI /245 /2026 ()	AOR20220001558C202600184
520	D-ABLAPL/28061/2026	STATE OF ODISHA SAYED ABDUL RAHEMAN VS	ANITA SAHOO VS	// JATNI P.S. /412 /2018 ()	
521	D-ABLAPL/28064/2026	STATE OF ODISHA SUKURA MALIK VS	UMAKANTA BARIK VS	// GOPALPUR /169 /2026 ()	
		STATE OF ODISHA		//	

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522	D-ABLAPL/28074/2026	SATYABAN DAS @ SATYA DAS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /182 /2026 () //	
523	D-ABLAPL/28075/2026	MAMINA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /282 /2026 () //	
524	D-ABLAPL/28076/2026	GURUGOBINDA DAS @ GURUGOVINDA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /43 /2025 () //	
525	D-ABLAPL/28077/2026	PRAMILA KUMARI DEI VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHADRAK TOWN /530 /2026 () //	
526	D-ABLAPL/28078/2026	RASHMITA DAS @ RANJITA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /41 /2025 () //	
527	D-ABLAPL/28079/2026	ABHAY @ ABHAYA KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /54 /2025 () //	
528	D-ABLAPL/28080/2026	KISHORE @ KISHOR MALIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /344 /2026 () //	
529	D-ABLAPL/28082/2026	N LOKANATH BEHERA @ LOKA BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	SEA BEACH /136 /2026 () //	
530	D-ABLAPL/28085/2026	MURALIDHAR BEHERA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	/ /0 () //	
531	D-ABLAPL/28090/2026	HAREKRUSHNA DASH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	RAJNAGAR /235 /2024 () //	
532	D-ABLAPL/28099/2026	SUDARSHAN MAJHI VS STATE OF ODISHA	TAPASWINI SINHA VS	MADHUPATNA /370 /2026 () //	
533	D-ABLAPL/28102/2026	SUNIT KUMAR BEHERA	SANJAY KUMAR PATRA	RASOL /135 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/28104/2026	NIMMALA BALARAJU@N.BALARAJU	SOUBHAGYA KUMAR DASH	GUNUPUR /142 /2026	AOR20220001631C202600278
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/28106/2026	LAXMIKANTA MALLIK@BAPI MALLIK	ARUN KUMAR BEHERA	REMUNA /24 /2025	AOR20220003422C202600119
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/28108/2026	BIBHU PRASAD MOHAPATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/28109/2026	NIRANJAN SETHI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/28110/2026	MIRA SETHI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/28111/2026	RAMESH CHANDRA MISHRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/28112/2026	CHITRALEKHA MOHANTA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/28113/2026	DEBENDAR MALIK	AMULYA RATNA PANDA	SORO /510 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/28114/2026	PADMABATI JENA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/28115/2026	SHIVA SANKAR DEY	SAPAN KUMAR PAL	KAMARDA /196 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/28116/2026	HARIBANDHU SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

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545	D-ABLAPL/28118/2026	STATE OF ODISHA RANJAN KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	// // 0 0	
546	D-ABLAPL/28119/2026	STATE OF ODISHA BIBHUTIBHUSAN RAY VS	MANORANJAN MISHRA VS	// KRUSHANANDAPUR /87 /2026 0	
547	D-ABLAPL/28121/2026	STATE OF ODISHA ASUTOSH BHUYAN VS	MANORANJAN MISHRA VS	// KRUSHANANDAPUR /87 /2026 0	
548	D-ABLAPL/28130/2026	STATE OF ODISHA AKSHYA KUMAR MANDAL VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /176 /2026 0	AOD20240000557C202600110
549	D-ABLAPL/28133/2026	STATE OF ODISHA BHARAT CHANDRA SAHANI@BHARAT CH. SAHANIALOK KUMAR MOHAPATRA VS	VS	// BADACHANA /452 /2024 0	AOR20220001711C202600040
550	D-ABLAPL/28134/2026	STATE OF ODISHA LADU KISHORE SAMANTARAY VS	PARTHA SARATHI DAS VS	// // 0	AOD20240000364C202600220
551	D-ABLAPL/28135/2026	State Of Odisha RANJAN BARIKI VS	SOUBHAGYA KUMAR DASH VS	// DHENKANAL SADAR /800 /2026 0	AOR20220001631C202600281
552	D-ABLAPL/28136/2026	STATE OF ODISHA IRFAN BEG VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL TOWN /493 /2026 0	AOD20260000401C202600026
553	D-ABLAPL/28137/2026	STATE OF ODISHA DUSHMANTA KUMAR NAYAK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /56 /2026 0	AOD20260000401C202600025
554	D-ABLAPL/28138/2026	STATE OF ODISHA SATYA PRAKASH SAHOO VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL TOWN /558 /2026 0	AOD20260000401C202600024
555	D-ABLAPL/28142/2026	STATE OF ODISHA SRIKANTA KHILAR @ KALIA VS	SOUBHAGYA KUMAR DASH VS	// DHENKANAL SADAR /759 /2026 0	AOR20220001631C202600277
		STATE OF ODISHA		//	

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556	D-ABLAPL/28143/2026	SAMBHU BEHERA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	BUGUDA /395 /2026 () //	AOR20220004593C202600040
557	D-ABLAPL/28148/2026	RAJENDRA KUMAR BARIK @ RAJU BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPRASAD /123 /2026 () //	
558	D-ABLAPL/28149/2026	JAMBESWAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /309 /2026 () //	
559	D-ABLAPL/28151/2026	SATYA @ SATYABRATA SAMANTASINGHAR VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /395 /2026 () //	AOR20220000053C202600080
560	D-ABLAPL/28157/2026	CHIKU @ HIMANSU KUMAR SENDHA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL TOWN /201 /2026 () //	
561	D-ABLAPL/28159/2026	PANCHANAN BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAHABIROD /122 /2026 () //	
562	D-ABLAPL/28160/2026	BABURAM DEY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANSADA /227 /2026 () //	
563	D-ABLAPL/28161/2026	ASHOK DAS VS STATE OF ODISHA	SUBRATA MISHRA VS	MANCHESWAR P.S. /423 /2026 () //	
564	D-ABLAPL/28162/2026	SHAYAM @ SHYAM SUNDAR BHOI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NIALI /652 /2026 () //	
565	D-ABLAPL/28165/2026	DEBASIS PARIDA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /466 /2026 () //	
566	D-ABLAPL/28168/2026	JANARDAN BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /574 /2026 () //	
567	D-ABLAPL/28171/2026	PRASANTA BEHERA @ DORA	JANMEJAYA KATIKIA	GOPALPUR /29 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/28173/2026	SK. NAIM AKHTAR	MD. GOLAM MADANI	PURUNABAZAR /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/28179/2026	SANJAY KUMAR BARIK @ SANJAY BARIK	AMULYA RATNA PANDA	BALASORE TOWN /306 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/28186/2026	RASHMI RANJAN BEHERA @ RINKU	SANJIB KUMAR BHANJADEO	KHURDA MODEL /449 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/28190/2026	SK RIZWAN	ANITA SAHOO	JATNI P.S. /412 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/28191/2026	AMRIT KUMAR MAJHI	AJIT KUMAR MOHANTY	MADHUPATNA /370 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/28192/2026	CHANDRA KANTA NAYAK	SANJIB KUMAR BHANJADEO	BARI RAMCHANDRAPUR /186 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/28194/2026	LAXMIDHAR MUDULI @ LAKSHMI DHARA MUDULI	PULAKESH MOHANTY	KONARK /240 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/28195/2026	LUNA @ DURYODHAN PATRA	BIDHU BHUSANA MOHAPATRA	KHURDA SADAR /374 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/28196/2026	ARATI MAHALIK	JAYAKRISHNA MOHAPATRA	BANSADA /245 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/28198/2026	ANANTA RAUTARAY	KEDAR CHANDRA NARENDRA	KHURDA SADAR /374 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/28208/2026	RAMESH CHANDRA PADHI	SANJAY KUMAR DAS	/ /0	
		VS	VS	()	

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579	D-ABLAPL/28211/2026	STATE OF ODISHA SAJAN SIYA @ SAJAN SIA VS	JYOTIRMAYA SAHOO VS	// ASKA /441 /2026 ()	
580	D-ABLAPL/28212/2026	STATE OF ODISHA RAJENDRA BEHERA VS	AMBIKA PRASAD RAY VS	// CHOUDWAR /588 /2026 ()	
581	D-ABLAPL/28214/2026	STATE OF ODISHA BIRANCHI SWAIN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /798 /2026 ()	
582	D-ABLAPL/28218/2026	STATE OF ODISHA RAJANI KANT SUKLA @ RAJANI KANTA SUKLA VS	PRAVAT RANJAN SUTAR VS	// NIKIRAI /222 /2026 ()	
583	D-ABLAPL/28220/2026	STATE OF ODISHA FIROJDDIN KHAN VS	JYOTIRMAYA SAHOO VS	// JAGANNATHA PRASAD /348 /2026 ()	
584	D-ABLAPL/28227/2026	STATE OF ODISHA SWARNAPRAVA MOHAPATRA VS	PRAVASH CHANDRA JENA VS	// KHURDA MODEL /476 /2026 ()	
585	D-ABLAPL/28228/2026	STATE OF ODISHA NEPAL MALLIK VS	PRAVASH CHANDRA JENA VS	// / /0 ()	
586	D-ABLAPL/28229/2026	STATE OF ODISHA AMARENDRA PRATAP SWAIN VS	RASHMI RANJAN MISHRA VS	// BADAMBADI /436 /2026 ()	
587	D-ABLAPL/28230/2026	STATE OF ODISHA SUMITRA SETHI @ SONALI SETHI VS	BIBHU PRASAD CHHUALSINGH VS	// CHANDANPUR /199 /2026 ()	
588	D-ABLAPL/28232/2026	STATE OF ODISHA LAXMINARAYAN MOHAKUD @ MAHAKUD VS	ABHAS MOHANTY VS	// PIRAHAT P.S /200 /2026 ()	
589	D-ABLAPL/28234/2026	STATE OF ODISHA SATYANARAYAN MOHAKUD @ MAHAKUD VS STATE OF ODISHA	ABHAS MOHANTY VS	// PIRAHAT P.S /200 /2026 () //	

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590	D-ABLAPL/28236/2026	NARAYAN SETHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDANPUR /199 /2026 () //	
591	D-ABLAPL/28238/2026	SIBAPRASAD BEHERA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /390 /2026 () //	
592	D-ABLAPL/28239/2026	PRAMILA BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600169
593	D-ABLAPL/28240/2026	ARJUN SETHI @ ARU SETHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDANPUR /199 /2026 () //	
594	D-ABLAPL/28244/2026	MADAN MALLICK @ MADAN MALIK VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /355 /2026 () //	
595	D-ABLAPL/28246/2026	ISWAR CH. BINDHANI VS DIRECTORATE OF ENFORCEMENT ED , MINISTRY OF FINANCE, GOVT. OF INDIA	ARUN KUMAR BUDHIA VS	// () //	AOD20240000603C202600033
596	D-ABLAPL/28249/2026	DURGA MADHAB PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600170
597	D-ABLAPL/28252/2026	MOHAN MALLICK @ MOHAN SUNDAR MALLIK VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /355 /2026 () //	
598	D-ABLAPL/28253/2026	RABINDRA SAHU VS STATE OF ODISHA	DEBASIS SAHOO VS	// () //	AOR20220003390C202600053
599	D-ABLAPL/28257/2026	KRUSHNA CHANDRA SAHU ALIAS KRUSHNA CH SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600242
600	D-ABLAPL/28258/2026	SARAT SAHU @ SARAT CHANDRA SAHOO VS STATE OF ODISHA	SUMANTA BHUYAN VS	RAGHUNATHPALI /492 /2026 () //	
601	D-ABLAPL/28261/2026	BASANTI GIRI	SATYA NARAYAN MISHRA	//	AOR20220001615C202600148

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		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/28265/2026	TIKAN PARIDA @ SRIMANTA KUMAR PARIDA	JANGYA PRAKASH PARIDA	BRAHMAGIRI /355 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/28266/2026	SUBARNAMANI SETHI ALIAS KUNI	SATYA NARAYAN MISHRA	//	AOR20220001615C202600147
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/28267/2026	SOHAN MALI	SATYA NARAYAN MISHRA	//	AOR20220001615C202600149
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/28268/2026	SANTI SINGH ALIAS CHANDRAKANT SETH	DIBYA JYOTI SAHOO	//	AOD20240000587C202600170
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/28270/2026	BABUNA MALLICK @ KUNAL MALLIK	JANGYA PRAKASH PARIDA	BRAHMAGIRI /355 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/28271/2026	MAMATA MOHANTY	Anjan Kumar Biswal	//	AOR20220001328C202600132
		VS	VS	()	
		STATE OF ODISHA VIGILANCE		//	
608	D-ABLAPL/28274/2026	PANDITA PARIDA @ PRATAP KUMAR PARIDA	JANGYA PRAKASH PARIDA	BRAHMAGIRI /355 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/28276/2026	GORI PANGI	SANGRAM KESHARI ROUT	MACHHKUND /92 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/28278/2026	PINKU PRADHAN @ SANTOSH PRADHAN	JANGYA PRAKASH PARIDA	BRAHMAGIRI /355 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/28285/2026	BANALATA MOHANTY	SUSANTA LENKA	//	AOR20220001299C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/28286/2026	RAMESH CHANDRA BEHERA	SUSANTA KUMAR BARAL	//	AOR20220001297C202600219
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/28291/2026	State Of Odisha CHINKU PRADHAN @ LAXMIDHAR PRADHAN VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /355 /2026 ()	
614	D-ABLAPL/28292/2026	PITABAS DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// TIHIDI /214 /2026 ()	
615	D-ABLAPL/28297/2026	TRINATH MALLICK @ TRINATH MALIK VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /355 /2026 ()	
616	D-ABLAPL/28298/2026	RAJENDRA MOHARANA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /541 /2026 ()	
617	D-ABLAPL/28301/2026	MD. MOBINUDDIN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /639 /2026 ()	
618	D-ABLAPL/28302/2026	ARJUN NAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// TARBHA /272 /2026 ()	
619	D-ABLAPL/28308/2026	BRAJESWAR KAR VS STATE OF ODISHA	BISWAJIT NAYAK VS	// BALIMI /234 /2026 ()	

ORISSA HIGH COURT

MISC CASES FILED on :16/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LPA/43780/2026 LPA/ /	RABINDRA PATRA @ SUDHANSHU SEKHAR MOHANTY	ABHINAV KUMAR SAMANTRAY	3/2026
2	D-EXP/4216/2026 EXP/7/2026	KISHORE CHANDRA BEHERA MP	KISHORE KUMAR MISHRA	31/2026
3	D-CRLMA/27199/2026 CRLMA/96/2026	SANJIT KUMAR MAHATO MP	Soma Patnaik	38/2026
4	D-CRP/43623/2026 CRP/ /	PURNA CHANDRA SAHOO MP	BISWAJIT SAHOO	71/2026
5	D-CMAPL/43637/2026 CMAPL/ /	KUNTALA SETHI MP	ADV.	218/2026
6	D-CMAPL/43637/2026 CMAPL/ /	KUNTALA SETHI MP	ADV.	219/2026
7	D-CMAPL/43792/2026 CMAPL/ /	KRUSHNA CHANDRA JENA MP	SIDDHARTH SAHU	220/2026
8	D-TRP(C)/28962/2026 TRP(C)/197/2026	NAUSHABA NIGAR MP	PRAMOD KUMAR NIGAM	333/2026
9	D-CRLMP/26432/2026 CRLMP/1349/2026	RAMESH CHANDRA PADHI @ RAMESH PADHI	ABHINA CHARAN BEHERA	333/2026
10	D-TRP(C)/43804/2026 TRP(C)/ /	SMRUTI REKHA PRATIHARI MP	PABITRA KUMAR NAYAK	334/2026
11	D-RPFAM/39553/2026 RPFAM/238/2026	MANAS RANJAN BARIK MP	PRAVASH CHANDRA JENA	416/2026
12	D-RPFAM/43823/2026 RPFAM/ /	DEEPAK KUMAR PARIDA MP	SAMVIT MOHANTY	417/2026
13	D-RVWPET/8512/2026 RVWPET/62/2026	SANDEEP JAISWAL MP	PRANAB KUMAR GHOSE	429/2026
14	D-MATA/43604/2026 MATA/ /	AKHAYA KUMAR PARAMANIK MP	BIJAYA KUMAR BEHERA 1	497/2026
15	D-MATA/43686/2026 MATA/ /	BHAGYALAXMI MOHANTY @ MANI MP	BASUDEV PUJARI	498/2026
16	D-CONTC/37424/2026 CONTC/5592/2026	SARASWATI SAHOO MP	SHRI DURGESH NARAYAN RATH	631/2026
17	D-CONTC/40452/2026 CONTC/ /	MANOJ KUMAR MAJHI MP	ADV.	632/2026
18	D-CONTC/35977/2026 CONTC/5351/2026	SATYABRATA BEHERA MP		633/2026
19	D-CONTC/43813/2026 CONTC/ /	KRISHNA NATH MP	SAMBHU CH. NATHSARMA	634/2026
20	D-BLAPL/27320/2026 BLAPL/ /	SUKANTA KUMAR DAS MP	SOUMI DAS	674/2026
21	D-CRLREV/28200/2026 CRLREV/ /	SUDHIR KUMAR PANDA MP	JYOTI PATNAIK	1105/2026
22	D-CRLREV/28275/2026 CRLREV/ /	KARTIK SWAIN MP	SIDHESWAR RATH	1106/2026
23	D-CRLREV/28275/2026 CRLREV/ /	KARTIK SWAIN MP	SIDHESWAR RATH	1107/2026
24	D-FAO/789/2018 FAO/789/2018	STATE OF ORISSA MP		1289/2026
25	D-FAO/789/2018 FAO/789/2018	STATE OF ORISSA MP		1290/2026
26	D-FAO/85/2002	O.I.CO.LTD.		

	FAO/85/2002	MP		1291/2026
27	D-FAO/30993/2024	RAJANIKANTA MOHANTY	DIGAMBARA MISHRA	
	FAO/329/2024	MP		1292/2026
28	D-FAO/43721/2026	BRANCH MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD., ROURKELA		
	FAO/ /	MP		1293/2026
29	D-RSA/8181/2024	PADAN JENA	TRILOCHAN PANIGRAHI	
	RSA/116/2024	MP		1349/2026
30	D-RSA/43651/2026	ASIT KUMAR MAHAPATRA	SANJAY KUMAR PRADHAN	
	RSA/ /	MP		1350/2026
31	D-RSA/24049/2025	ANJANA@RANJAN MALLICK	UPENDRA KUMAR SAMAL	
	RSA/316/2025	MP		1351/2026
32	D-RSA/345/2018	BASANTA KU.SAHOO	M/S.PRAFULLA KU.RATH	
	RSA/345/2018	MP		1352/2026
33	D-RSA/165/2019	BHAGABAN SING	M/S.BHAKTAHARI MOHANTY	
	RSA/165/2019	MP		1353/2026
34	D-RSA/165/2019	BHAGABAN SING	M/S.BHAKTAHARI MOHANTY	
	RSA/165/2019	MP		1354/2026
35	D-RSA/165/2019	BHAGABAN SING	M/S.BHAKTAHARI MOHANTY	
	RSA/165/2019	MP		1355/2026
36	D-RSA/165/2019	BHAGABAN SING	M/S.BHAKTAHARI MOHANTY	
	RSA/165/2019	MP		1356/2026
37	D-RSA/165/2019	BHAGABAN SING	M/S.BHAKTAHARI MOHANTY	
	RSA/165/2019	MP		1357/2026
38	D-RSA/165/2019	BHAGABAN SING	M/S.BHAKTAHARI MOHANTY	
	RSA/165/2019	MP		1358/2026
39	D-RSA/165/2019	BHAGABAN SING	M/S.BHAKTAHARI MOHANTY	
	RSA/165/2019	MP		1359/2026
40	D-RSA/165/2019	BHAGABAN SING	M/S.BHAKTAHARI MOHANTY	
	RSA/165/2019	MP		1360/2026
41	D-RSA/43740/2026	DHANU GOUDA	BHASKAR CHANDRA PANDA	
	RSA/ /	MP		1361/2026
42	D-RSA/165/2019	BHAGABAN SING	M/S.BHAKTAHARI MOHANTY, DWARIKA PRASAD MOHANTY	
	RSA/165/2019	MP		1362/2026
43	D-RSA/288/2019	BHAGABAN SING	BHAKTAHARI MOHANTY	
	RSA/288/2019	MP		1363/2026
44	D-RSA/288/2019	BHAGABAN SING	BHAKTAHARI MOHANTY	
	RSA/288/2019	MP		1364/2026
45	D-RSA/288/2019	BHAGABAN SING	BHAKTAHARI MOHANTY	
	RSA/288/2019	MP		1365/2026
46	D-RSA/288/2019	BHAGABAN SING	BHAKTAHARI MOHANTY	
	RSA/288/2019	MP		1366/2026
47	D-RSA/288/2019	BHAGABAN SING	BHAKTAHARI MOHANTY	
	RSA/288/2019	MP		1367/2026
48	D-RSA/288/2019	BHAGABAN SING	BHAKTAHARI MOHANTY	
	RSA/288/2019	MP		1368/2026
49	D-RSA/288/2019	BHAGABAN SING	BHAKTAHARI MOHANTY	
	RSA/288/2019	MP		1369/2026
50	D-RSA/288/2019	BHAGABAN SING	BHAKTAHARI MOHANTY	
	RSA/288/2019	MP		1370/2026
51	D-RSA/288/2019	BHAGABAN SING	BHAKTAHARI MOHANTY	
	RSA/288/2019	MP		1371/2026
52	D-RSA/43468/2026	SK. ZAHURUL ISLAM	SOUMYA MISHRA	
	RSA/ /	MP		1372/2026
53	D-RSA/43468/2026	SK. ZAHURUL ISLAM	SOUMYA MISHRA	
	RSA/ /	MP		1373/2026
54	D-RSA/43468/2026	SK. ZAHURUL ISLAM	SOUMYA MISHRA	
	RSA/ /	MP		1374/2026
55	D-RSA/43468/2026	SK. ZAHURUL ISLAM	SOUMYA MISHRA	
	RSA/ /	MP		1375/2026
56	D-RSA/255/2003	SMT.NISAMANI DEVI	M/S.DAYANANDA MOHAPATRA,M.R.PRADHAN,P.K.SINGHDEO,A.DA	
	RSA/255/2003	MP		1376/2026
57	D-RSA/43719/2026	KOLAKA LACHHANA	SOUBHAGYA KUMAR DASH	
	RSA/ /	MP		1377/2026

58	D-RSA/32399/2026 RSA/ /	RAJA @ DUBARAJ GURU MP	PABITRA KUMAR NAYAK	1378/2026
59	D-RSA/43848/2026 RSA/ /	SHANKARLAL MODI MP	SUPRIYA PATRA	1379/2026
60	D-RSA/44692/2024 RSA/374/2024	SANTANU KUSUM @ PAN MP	PABITRA KUMAR NAYAK	1380/2026
61	D-RSA/43857/2026 RSA/ /	BIBHISANA GOUDA MP	PRABIN DAS	1381/2026
62	D-ABLAPL/56/2026 ABLAPL/85/2026	MIR CHANDBABU MP		1689/2026
63	D-ABLAPL/24641/2026 ABLAPL/9658/2026	BISMITA PANIGRAHI MP		1690/2026
64	D-ABLAPL/25856/2026 ABLAPL/10090/2026	SUNITA SHARMA MP		1691/2026
65	D-ABLAPL/21184/2024 ABLAPL/8122/2024	SATYABRATA MAHAKUD MP		1692/2026
66	D-ABLAPL/19232/2026 ABLAPL/7654/2026	SASHIA @ SASHIKANTA JENA MP		1693/2026
67	D-ABLAPL/20858/2026 ABLAPL/8268/2026	NIMAIN CHARAN DASH MP		1694/2026
68	D-ABLAPL/19304/2026 ABLAPL/7824/2026	SRITAM GARNAIK @ GADANAYAK MP		1695/2026
69	D-ABLAPL/22815/2026 ABLAPL/9045/2026	MIR GOLAM @ SAYAD GOLAM MD MP		1696/2026
70	D-ABLAPL/21765/2026 ABLAPL/8799/2026	SHITUN BEHERA @ SITAN BEHERA MP		1697/2026
71	D-ABLAPL/13219/2026 ABLAPL/5688/2026	BHAGABAN MAJHI MP		1698/2026
72	D-CMP/43611/2026 CMP/ /	HARDI DAS MP	VISWAJEET MALLICK	1788/2026
73	D-CMP/43615/2026 CMP/ /	SUKANTA BHATTA MP	SOURAV SUMAN BHUYAN	1789/2026
74	D-CMP/43626/2026 CMP/ /	JAGABANDHU ROUT MP	MAHESWAR MOHANTY	1790/2026
75	D-CMP/43633/2026 CMP/ /	SABITRI PANIGRAHI MP	MAHESWAR MOHANTY	1791/2026
76	D-CMP/6355/2026 CMP/315/2026	PALWAN KOLO @ KOLHO MP	ALOK KUMAR PANDA	1792/2026
77	D-CMP/53969/2024 CMP/1494/2024	SRUSTHIDHAR DEY MP	BANSHIDHAR BUG	1793/2026
78	D-CMP/43674/2026 CMP/ /	JAPFA COMFEED INDIA PVT. LTD., PUNE MP	HARIPAD MOHANTY	1794/2026
79	D-CMP/43696/2026 CMP/ /	SANDHYARANI DAS MP	AMIT PRASAD BOSE	1795/2026
80	D-CMP/38630/2026 CMP/1449/2026	SANTILATA PATRA MP	AMIT PRASAD BOSE	1796/2026
81	D-CMP/43705/2026 CMP/ /	SANJEEB ACHARYA MP	SAMIR KUMAR MISHRA, (SR.ADV.)	1797/2026
82	D-CMP/43709/2026 CMP/ /	DR. ASHOK KUMAR DAS MP	UPENDRA KUMAR SAMAL (SR. ADV.)	1798/2026
83	D-CMP/43715/2026 CMP/ /	KANAN NAIK MP	SAMIR KUMAR MISHRA, (SR.ADV.)	1799/2026
84	D-CMP/43726/2026 CMP/ /	DAMAYANTI KAUDI MP	JYOTI RANJAN DEO	1800/2026
85	D-CMP/40187/2026 CMP/1507/2026	EBRI KUMAR BAGHEL MP		1801/2026
86	D-CMP/28988/2026 CMP/1149/2026	DUSHASAN JENA MP	SANTOSH SAHOO	1802/2026
87	D-CMP/43810/2026 CMP/ /	AJIT KUMAR PATTNAIK MP	GYANALOKA MOHANTY	1803/2026
88	D-CMP/43819/2026 CMP/ /	SUMKUIAR MADHAP MP	TUSAR KUMAR MISHRA	1804/2026
89	D-CMP/43827/2026	SANAI @ SONADEI JANI	AGNIHOTRA SAHU	

	CMP/ /	MP		1805/2026
90	D-CMP/43853/2026	RANGALATA JENA	GOPAL PRASAD JENA	
	CMP/ /	MP		1806/2026
91	D-CMP/43859/2026	PRAFULLA KUMAR SAHOO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		1807/2026
92	D-CMP/43876/2026	NARAYAN MOHAPATRA	AMITAV TRIPATHY	
	CMP/ /	MP		1808/2026
93	D-MACA/43561/2026	PRAFULLA KUMAR SAHU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2076/2026
94	D-MACA/43561/2026	PRAFULLA KUMAR SAHU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2077/2026
95	D-MACA/43598/2026	URMILA MEHER	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2078/2026
96	D-MACA/43598/2026	URMILA MEHER	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2079/2026
97	D-MACA/196/2014	SIROPANI MUDI		
	MACA/196/2014	MP		2080/2026
98	D-MACA/180/2014	RATNAKAR DEHURY		
	MACA/180/2014	MP		2081/2026
99	D-MACA/43646/2026	MOHAN GORADA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2082/2026
100	D-MACA/43646/2026	MOHAN GORADA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2083/2026
101	D-MACA/27061/2026	CHOLAMANDALAM, M/S. GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		
	MACA/ /	MP		2084/2026
102	D-MACA/3924/2024	BURRA SITAMMA		
	MACA/44/2024	MP		2085/2026
103	D-MACA/34895/2026	NATIONAL INSURANCE CO.LTD.,KHORDHA	VIVEKANANDA UDGATA	
	MACA/775/2026	MP		2086/2026
104	D-MACA/43670/2026	GENERAL MANAGER NATIONAL INSURANCE CO. BEHERA	UDGATA	
	MACA/ /	MP		2087/2026
105	D-MACA/43670/2026	GENERAL MANAGER NATIONAL INSURANCE CO. BEHERA	UDGATA	
	MACA/ /	MP		2088/2026
106	D-MACA/42188/2026	M/S NATIONAL INSURANCE COMPANY LTD.,MUNDAK		
	MACA/ /	MP		2089/2026
107	D-MACA/43806/2026	CHOLA MS GENERAL INSURANCE COMPANY LTD.,HRSK		
	MACA/ /	MP		2090/2026
108	D-MACA/43890/2026	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.		
	MACA/ /	MP		2091/2026
109	D-CRLA/32233/2024	DEBARAJ DIGAL	HIMANSHU BHUSAN DASH	
	CRLA/1095/2024	MP		2431/2026
110	D-CRLA/33514/2025	SRIDHAR JALI@BEHERA	VIVEKANANDA JENA	
	CRLA/1254/2025	MP		2432/2026
111	D-CRLA/15048/2024	KANTA @ KANATA NAYAK	JUDHISTHIR SAHOO	
	CRLA/513/2024	MP		2433/2026
112	D-CRLA/15049/2024	SUNITA PRADHAN	JUDHISTHIR SAHOO	
	CRLA/514/2024	MP		2434/2026
113	D-CRLA/12695/2026	UPENDRA KUMAR BEHERA	SUSAMARANI SAHOO	
	CRLA/433/2026	MP		2435/2026
114	D-CRLA/558/2021	SAHADEB BAIRAGI	SURESH KU. JENA	
	CRLA/558/2021	MP		2436/2026
115	D-CRLA/28189/2026	TAJUDDIN KHAN @ TAJU @ TAYAB KHAN	MANAS KUMAR CHAND	
	CRLA/ /	MP		2437/2026
116	D-CRLA/28197/2026	MALAYA KUMAR BEHURA	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		2438/2026
117	D-CRLA/28197/2026	MALAYA KUMAR BEHURA	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		2439/2026
118	D-CRLA/28197/2026	MALAYA KUMAR BEHURA	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		2440/2026
119	D-CRLA/684/2018	BIRESH EKKA	AMARESH CHANDRA SAMAL, M/S S.S.RAY (II)	
	CRLA/684/2018	MP		2441/2026
120	D-CRLA/415/2017	DASARATHI MEHER	M/S.ANIRUDHA DAS	
	CRLA/415/2017	MP		2442/2026

121	D-CRLA/942/2019 CRLA/942/2019	BULU @ DASHARATHA SETHI MP	ANIRUDHA DAS, AMARENDRA DAS, ABANINDRA DAS, S C MISHRA, 2443/2026
122	D-CRLMC/28086/2026 CRLMC/ /	MANJU DEVI TRADING CO., KHURDA MP	ARIJEET MISHRA 2547/2026
123	D-CRLMC/28089/2026 CRLMC/ /	ALOK PATTNAIK MP	ASHOK KUMAR DAS 2548/2026
124	D-CRLMC/25981/2026 CRLMC/3299/2026	KUNA NAIK MP	ARUNA NAYAK 2549/2026
125	D-CRLMC/28098/2026 CRLMC/ /	SURESH CH. NAYAK MP	NITYANANDA BEHURIA 2550/2026
126	D-CRLMC/28152/2026 CRLMC/ /	AJU @ SATYAJIT SWAIN MP	SK. ZAFARULLA 2551/2026
127	D-CRLMC/28163/2026 CRLMC/ /	JEET @ JIJIDIYA @ JIDIYA NAYAK MP	JUGALA KISHORE PANDA 2552/2026
128	D-CRLMC/28048/2026 CRLMC/ /	SNIGDHA KUMARI SAMNTARY MP	GAJENDRANATH ROUT 2553/2026
129	D-CRLMC/28187/2026 CRLMC/ /	SANJAY KUMAR DAS MP	RAKESH KUMAR ROUTRAY 2554/2026
130	D-CRLMC/28187/2026 CRLMC/ /	SANJAY KUMAR DAS MP	RAKESH KUMAR ROUTRAY 2555/2026
131	D-CRLMC/28131/2026 CRLMC/ /	BHARAT KUMAR NAYAK MP	RAMAKANTA PANDA 2556/2026
132	D-CRLMC/26320/2026 CRLMC/3203/2026	SURYA NARAYAN PRADHAN MP	SUSANTA KUMAR LENKA 2557/2026
133	D-CRLMC/28216/2026 CRLMC/ /	PRAVAT KUMAR PRADHAN MP	NIRANJAN PANDA 2558/2026
134	D-CRLMC/27536/2026 CRLMC/3320/2026	SAGARIKA PANDA MP	SUBRAT MISRA 2559/2026
135	D-CRLMC/27548/2026 CRLMC/3302/2026	SUBASH CHANDRA PANDA MP	SUBRAT MISRA 2560/2026
136	D-CRLMC/28264/2026 CRLMC/ /	CHANDAN KUMAR SETHI MP	SURYAKANTA DWIBEDI 2561/2026
137	D-CRLMC/28296/2026 CRLMC/ /	M/S. DWARIKANATH BAGHEL MP	BITAS KUMAR SWAIN 2562/2026
138	D-CRLMC/28306/2026 CRLMC/ /	OMM SATYAM PANDA MP	AMITAV TRIPATHY 2563/2026
139	D-WA/9593/2026 WA/446/2026	ANIL BAG MP	MR. GAUTAM MUKHERJI, SR. ADV. M/S. ADITYA PATI 2880/2026
140	D-WA/11718/2026 WA/545/2026	BHILAI ENGINEERING CORPORATION LTD MP	MILAN KANUNGO, (SR.ADV.) 2881/2026
141	D-WA/51941/2024 WA/3344/2024	STATE OF ODISHA MP	SASWAT DAS , A.G.A 2882/2026
142	D-WA/1022/2025 WA/1220/2025	UNION OF INDIA MP	2883/2026
143	D-WA/43693/2026 WA/ /	ANUSAYA BEHERA MP	SANJIB MOHANTY 2884/2026
144	D-WA/43799/2026 WA/ /	SANAT KUMAR SENANAYAK MP	SUBHADUTTA ROUTRAY 2885/2026
145	D-WA/34519/2025 WA/1538/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A 2886/2026
146	D-WA/43866/2026 WA/ /	DIRECTOR GENERAL, CISF, CENTRAL INDIA MP	DISTRICT JUDGE, NEW DELHI (COUNSEL) 2887/2026
147	D-WA/43866/2026 WA/ /	DIRECTOR GENERAL, CISF, CENTRAL INDIA MP	DISTRICT JUDGE, NEW DELHI (COUNSEL) 2888/2026
148	D-WA/43883/2026 WA/ /	SANAT KUMAR SENANAYAK MP	SUBHADUTTA ROUTRAY 2889/2026
149	D-WP(C)/43550/2026 WP(C)/ /	M/S.L.AND K SERVICES PRIVATE LTD.,BHUBANESHWAR MP	BHABHANI CHANDRA JENA 17923/2026
150	D-WP(C)/43552/2026 WP(C)/ /	SARASWATI MAHANTA MP	DEEPTIRANJAN JENA 17924/2026
151	D-WP(C)/43554/2026 WP(C)/29949/2026	HRUDANANDA JENA MP	SUSHANTA KUMAR MISHRA 17925/2026
152	D-WP(C)/43556/2026	SISHIR KUMAR BISWAL	RAKESH BEHERA

	WP(C)/29920/2026	MP		17926/2026
153	D-WP(C)/29371/2026	VKMCPL-UMSL (JV)	ARPIT SARANGI	
	WP(C)/20223/2026	MP		17927/2026
154	D-WP(C)/29480/2026	VKMCPL- UMSL (JV)	ARPIT SARANGI	
	WP(C)/20220/2026	MP		17928/2026
155	D-WP(C)/29355/2026	VKMCPL-UMSL (JV), REWA, MADHYA PRADESH	ARPIT SARANGI	
	WP(C)/20249/2026	MP		17929/2026
156	D-WP(C)/43559/2026	LAXMI NAYAK	SUNIL MISHRA	
	WP(C)/29953/2026	MP		17930/2026
157	D-WP(C)/43560/2026	TRIPATI PANIGRAHI	ITISHREE TRIPATHY	
	WP(C)/29979/2026	MP		17931/2026
158	D-WP(C)/43562/2026	KRISHNABENI KAR	KUNAL KUMAR SWAIN	
	WP(C)/29939/2026	MP		17932/2026
159	D-WP(C)/43563/2026	BRAHMANANDA AND CO.,ANADI BHAWAN	INCANTACKS	
	WP(C)/ /	MP		17933/2026
160	D-WP(C)/43549/2026	BASANTA KUMAR SAHU	SRINIVAS MOHANTY	
	WP(C)/29895/2026	MP		17934/2026
161	D-WP(C)/43564/2026	BIDHUBHUSAN NAYAK	MOHIT AGARWAL	
	WP(C)/29917/2026	MP		17935/2026
162	D-WP(C)/37348/2025	DR.DEBABRATA RATH	SATYA RANJAN PATI	
	WP(C)/26106/2025	MP		17936/2026
163	D-WP(C)/43569/2026	AKSHAYA PATTANAIK	JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		17937/2026
164	D-WP(C)/4191/2026	SANKAR BEHERA	MIHIR KANTA RATH	
	WP(C)/3841/2026	MP		17938/2026
165	D-WP(C)/28781/2026	M/S AGRAWAL DISTRIBUTORS	DHANANJAYA MUND	
	WP(C)/21820/2026	MP		17939/2026
166	D-WP(C)/43580/2026	JNANA RANJAN MISHRA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		17940/2026
167	D-WP(C)/43582/2026	THE ODISHA STATE CO-OPERATIVE MARKETING SOCIETY LTD(MARKFED), BHUBANESWAR	KIMANKA NATH SAHOO	
	WP(C)/ /	MP		17941/2026
168	D-WP(C)/43582/2026	THE ODISHA STATE CO-OPERATIVE MARKETING SOCIETY LTD(MARKFED), BHUBANESWAR	KIMANKA NATH SAHOO	
	WP(C)/ /	MP		17942/2026
169	D-WP(C)/43584/2026	PRAFULLA KUMAR SAHOO	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		17943/2026
170	D-WP(C)/43587/2026	BENUDHAR ROUT	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		17944/2026
171	D-WP(C)/43588/2026	GOKULANANDA PATRA	SARADA DASH	
	WP(C)/ /	MP		17945/2026
172	D-WP(C)/43592/2026	NIASHI CHARAN JENA	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		17946/2026
173	D-WP(C)/43593/2026	MAA SANTOSHI SHG, ARAKHAPALLI, GANESAPUR	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		17947/2026
174	D-WP(C)/43596/2026	MAA SANTOSHI SHG, BARADANDA, GANESAPUR	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		17948/2026
175	D-WP(C)/43608/2026	SHARADA DEHURY	HALADHAR SETHY	
	WP(C)/ /	MP		17949/2026
176	D-WP(C)/43610/2026	BIJAYA LAXMI MISHRA	BIJAYA KUMAR BEHERA 1	
	WP(C)/ /	MP		17950/2026
177	D-WP(C)/43612/2026	JHARANA PANDA	PRASANNA KUMAR BEHERA	
	WP(C)/ /	MP		17951/2026
178	D-WP(C)/43614/2026	JOGESWAR BEHERA	HALADHAR SETHY	
	WP(C)/ /	MP		17952/2026
179	D-WP(C)/43618/2026	BISWANATH ROUTRAY	JNYANANANDA PANDA	
	WP(C)/29954/2026	MP		17953/2026
180	D-WP(C)/43619/2026	MAMATA OJHA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		17954/2026
181	D-WP(C)/43620/2026	SAPHIN PRADHAN	DEEPALI MAHAPATRA	
	WP(C)/29971/2026	MP		17955/2026
182	D-WP(C)/40527/2026	SALIMA ROUT		
	WP(C)/27751/2026	MP		17956/2026
183	D-WP(C)/38059/2026	SUSMITA PANDA		
	WP(C)/27392/2026	MP		17957/2026

184	D-WP(C)/43572/2026 WP(C)/ /	SWAPNAPRIYA BEHERA MP	KALANDI CHARAN SAHOO	17958/2026
185	D-WP(C)/41168/2026 WP(C)/28401/2026	FARIDA JAMIL MP	BIJAY KUMAR MOHANTY	17959/2026
186	D-WP(C)/23618/2026 WP(C)/16467/2026	SOMADEV MOHANTY @ SOMDEV MOHANTY MP		17960/2026
187	D-WP(C)/43640/2026 WP(C)/29980/2026	SURAJ SINGH MP	BIGYAN KUMAR SHARMA	17961/2026
188	D-WP(C)/39717/2026 WP(C)/27379/2026	ATUL KUMAR BAL MP	SAROJA KANTA SAMAL	17962/2026
189	D-WP(C)/40663/2026 WP(C)/28300/2026	HADIBANDHU SAHU MP		17963/2026
190	D-WP(C)/43575/2026 WP(C)/ /	BABITA SAHOO MP	PRABHAKAR SABAT	17964/2026
191	D-WP(C)/40667/2026 WP(C)/28302/2026	NARAYAN CHANDRA PRADHAN MP		17965/2026
192	D-WP(C)/40668/2026 WP(C)/28306/2026	DHARANIDHAR PRADHAN MP		17966/2026
193	D-WP(C)/39717/2026 WP(C)/27379/2026	ATUL KUMAR BAL MP	SAROJA KANTA SAMAL	17967/2026
194	D-WP(C)/43642/2026 WP(C)/ /	MANISH MAHAPATRA MP	BHABANI PRASAD MOHANTY	17968/2026
195	D-WP(C)/37393/2026 WP(C)/25947/2026	GOURAHARI SUNA MP		17969/2026
196	D-WP(C)/43649/2026 WP(C)/ /	SHREE RAKSHAPAL THAKURANI, NAYAGUDA MP	SWAPNA PRASANNA SARANGI	17970/2026
197	D-WP(C)/43650/2026 WP(C)/ /	TRIGUNATEETA DEB MP	SANJAY KUMAR PRADHAN	17971/2026
198	D-WP(C)/31756/2025 WP(C)/22356/2025	SARASWATI JENA MP	SUJATA DASH	17972/2026
199	D-WP(C)/54415/2024 WP(C)/93/2025	NARUTTAM CHOUDHURY MP		17973/2026
200	D-WP(C)/51607/2024 WP(C)/31992/2024	ALOK LUHA MP		17974/2026
201	D-WP(C)/3363/2024 WP(C)/1937/2024	MURALIDHAR GIRI MP		17975/2026
202	D-WP(C)/43648/2026 WP(C)/ /	RABI BEHERA MP	DEBIDUTTA MOHAPATRA	17976/2026
203	D-WP(C)/43664/2026 WP(C)/ /	M/S.KAMALUDDIN, KORAPUT MP	MADHAB LAL AGARWAL	17977/2026
204	D-WP(C)/43653/2026 WP(C)/ /	SOMANATH SAHOO MP	DEBIDUTTA MOHAPATRA	17978/2026
205	D-WP(C)/34351/2026 WP(C)/24228/2026	NUVOCO VISTAS CORPORATION LTD., MUMBAI MP	SOMNATH KUMAR ACHARYA	17979/2026
206	D-WP(C)/14222/2026 WP(C)/10248/2026	PRADIPTA KUMAR DASH MP	SAIBRATA RATH	17980/2026
207	D-WP(C)/13363/2005 WP(C)/13363/2005	RELIANCE ELECTRICALS MP		17981/2026
208	D-WP(C)/19000/2025 WP(C)/13854/2025	RAGHUNATH SATAPATHY MP	SAIBRATA RATH	17982/2026
209	D-WP(C)/43654/2026 WP(C)/ /	DILIP BARIK MP	DEBIDUTTA MOHAPATRA	17983/2026
210	D-WP(C)/43671/2026 WP(C)/ /	GYANA RANJAN MALLICK MP	BRAJA MOHAN SARANGI	17984/2026
211	D-WP(C)/43656/2026 WP(C)/ /	L. JYOTI CHOUDHURY MP	DEBIDUTTA MOHAPATRA	17985/2026
212	D-WP(C)/43673/2026 WP(C)/ /	MAMATA BEHERA MP	SANJAY KUMAR DAS	17986/2026
213	D-WP(C)/43675/2026 WP(C)/ /	JUDHISTIR SAHOO MP	DEBIDUTTA MOHAPATRA	17987/2026
214	D-WP(C)/43681/2026 WP(C)/ /	DAMAYANTI MISHRA MP	SOMYAJIT MOHANTY	17988/2026
215	D-WP(C)/43688/2026	SURAJ SAHU	BIGYAN KUMAR SHARMA	

	WP(C)/ /	MP		17989/2026
216	D-WP(C)/27787/2025	SUBHADARSHINI BHOL	SANGRAM SENAPATI	
	WP(C)/19336/2025	MP		17990/2026
217	D-WP(C)/43691/2026	SAGAR SINGH	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		17991/2026
218	D-WP(C)/43690/2026	GANGADHAR TIRKY	SOMYAJIT MOHANTY	
	WP(C)/ /	MP		17992/2026
219	D-WP(C)/20478/2023	SAMIR KUMAR MITTRA	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/20478/2023	MP		17993/2026
220	D-WP(C)/43699/2026	DILIP KUMAR DASH	SRIDHAR RATH	
	WP(C)/ /	MP		17994/2026
221	D-WP(C)/43701/2026	BISWAMITRA BHUE	RAJIB RATH	
	WP(C)/29990/2026	MP		17995/2026
222	D-WP(C)/43704/2026	NAROTTAM SETHI	PRAGYAN PARAMITA MOHANTY	
	WP(C)/ /	MP		17996/2026
223	D-WP(C)/43710/2026	KRUPAJAL ENGINEERING COLLEGE, BHUBANESWAR	ANNEBASA BOSE	
	WP(C)/ /	MP		17997/2026
224	D-WP(C)/43713/2026	ODISHA STATE CIVIL SUPPLIES CORPORATION, BHUBANESWAR	SATYAN KUMAR MISHRA, BHUBANESWAR	
	WP(C)/ /	MP		17998/2026
225	D-WP(C)/43679/2026	JYOTI PRAKASH NAYAK	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		17999/2026
226	D-WP(C)/38205/2026	M/S. DHABALESWAR ENTERPRISERS, BHUBANESWAR	SANJIVAN MISHRA	
	WP(C)/26404/2026	MP		18000/2026
227	D-WP(C)/19939/2024	TANUJA KARTIK	ADHIRAJ MOHANTY, PRASENJEET MOHAPATRA	
	WP(C)/11175/2024	MP		18001/2026
228	D-WP(C)/43716/2026	GOUTAM RAY	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		18002/2026
229	D-WP(C)/43717/2026	GOPINATH SAHOO	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18004/2026
230	D-WP(C)/43722/2026	PRAFULLA KUMAR SETHY	UMAKANT SAHOO	
	WP(C)/ /	MP		18005/2026
231	D-WP(C)/47884/2025	BIDESHI BEHERA	SANJIB MOHANTY	
	WP(C)/33278/2025	MP		18006/2026
232	D-WP(C)/43724/2026	RENUKA MANJARI PANDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		18007/2026
233	D-WP(C)/43682/2026	ARJUN CHARAN SAHOO	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18008/2026
234	D-WP(C)/43735/2026	RUNGTA MINES LTD., WEST BENGAL	RASHMI RANJAN SWAIN	
	WP(C)/ /	MP		18009/2026
235	D-WP(C)/43742/2026	AMITABHA SAMANTARAY	UMAKANTA MISHRA	
	WP(C)/ /	MP		18010/2026
236	D-WP(C)/25663/2026	M/S K.C. AGENCY, CUTTACK	PRAFULLA CHANDRA DAS, JANMEJAYA KATIKIA	
	WP(C)/18128/2026	MP		18011/2026
237	D-WP(C)/43684/2026	BIGHNARAJ PUHAN	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18012/2026
238	D-WP(C)/43756/2026	UNION OF INDIA	SEPHALEE DAS	
	WP(C)/ /	MP		18013/2026
239	D-WP(C)/43757/2026	RAMESH CHANDRA SAHOO	SANJIT MISHRA	
	WP(C)/ /	MP		18014/2026
240	D-WP(C)/47922/2025	M/S. PALTRONICS ALLIED INDUSTRIES PVT. LTD., KENDRA DHICHCHI, R. PATNAIK		
	WP(C)/33186/2025	MP		18015/2026
241	D-WP(C)/36893/2026	SASMITA BISOI	SANGRAM JENA	
	WP(C)/25454/2026	MP		18016/2026
242	D-WP(C)/43727/2026	GOBINDA NARAYAN MISHRA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18017/2026
243	D-WP(C)/43759/2026	ACHYUTANANDA DAS	ABINASH ROUTRAY	
	WP(C)/ /	MP		18018/2026
244	D-WP(C)/43728/2026	MRUTANJYA GOUDA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18019/2026
245	D-WP(C)/29087/2026	SAPAN BINDHANI	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/21355/2026	MP		18020/2026
246	D-WP(C)/43689/2026	JYOTI PRAKASH NAYAK	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		18021/2026

247	D-WP(C)/43762/2026 WP(C)/ /	M/S YAZDANI STEEL AND POWER LIMITED, KOLKATA MP	DEBIDUTTA BISWAL	18022/2026
248	D-WP(C)/35126/2026 WP(C)/26090/2026	SATYENDRA NARAYAN CHAND MP	SUBRATA KUMAR MOHANTY	18023/2026
249	D-WP(C)/43764/2026 WP(C)/ /	M/S.MAMATA VARIETY STORE, BHUBANESHWAR MP	DEBIDUTTA RANJAN SWAIN	18024/2026
250	D-WP(C)/43766/2026 WP(C)/ /	DINABANDHU SAHOO MP	SANTOSH KUMAR SAMANTARAY	18025/2026
251	D-WP(C)/38531/2026 WP(C)/27179/2026	GAJANAN DANSANA MP		18026/2026
252	D-WP(C)/16302/2026 WP(C)/11558/2026	LOPAMUDRA BEHERA MP	KUNAL KUMAR SWAIN	18027/2026
253	D-WP(C)/26812/2020 WP(C)/26812/2020	PRAHALLAD RANSINGH MP	GYANESWAR SATPATHY, B.P.SATPATHY, P.K.NAYAK	18028/2026
254	D-WP(C)/9803/2019 WP(C)/9803/2019	GHANASHYAM SAHU MP	M/S.BIRAJA PRASANNA SATAPATHY	18029/2026
255	D-WP(C)/43729/2026 WP(C)/ /	DEBABRATA SAHU @ SAHOO MP	DEBIDUTTA MOHAPATRA	18030/2026
256	D-WP(C)/48578/2025 WP(C)/34270/2025	JAYAKISAN AGRAWAL MP		18031/2026
257	D-WP(C)/11074/2026 WP(C)/11021/2026	RAMESH CHANDRA PANDA MP	RAMESH CHANDRA PANDA (IN PERSON)	18032/2026
258	D-WP(C)/43731/2026 WP(C)/ /	MD. JAVED KHAN MP	SURESH CHANDRA DASH	18033/2026
259	D-WP(C)/43779/2026 WP(C)/ /	SUBASH CHANDRA MOHARANA MP	GYANA RANJAN MAHAPATRA	18034/2026
260	D-WP(C)/43733/2026 WP(C)/ /	SATYAJEET SAHOO MP	DEBIDUTTA MOHAPATRA	18035/2026
261	D-WP(C)/25775/2017 WP(C)/25775/2017	CHITTARANJAN SWAIN MP		18036/2026
262	D-WP(C)/43785/2026 WP(C)/ /	KAMALESH BISWAL MP	NIRMAL KISHORE RATH	18037/2026
263	D-WP(C)/43537/2026 WP(C)/ /	SWARNALATA SAHU MP	PRAFULLA KUMAR MOHAPATRA	18038/2026
264	D-WP(C)/43786/2026 WP(C)/ /	KIRAN KUMAR BEHERA MP	IRSHAD AHMMED	18039/2026
265	D-WP(C)/23081/2017 WP(C)/23081/2017	PRADYUMNA KUMAR MOHANTY MP		18040/2026
266	D-WP(C)/27366/2017 WP(C)/27366/2017	BABULA KUMAR SAHU MP		18041/2026
267	D-WP(C)/43734/2026 WP(C)/ /	KRUSHNA CHANDRA SAHOO MP	DEBIDUTTA MOHAPATRA	18042/2026
268	D-WP(C)/38433/2026 WP(C)/27462/2026	PURNA CHANDRA MOHANTY MP	PABITRA KUMAR NAYAK	18043/2026
269	D-WP(C)/38658/2026 WP(C)/26672/2026	BABULU BAG MP		18044/2026
270	D-WP(C)/38882/2026 WP(C)/26675/2026	HEMSAGAR BISWAL MP		18045/2026
271	D-WP(C)/38657/2026 WP(C)/26662/2026	MILAN NAG MP		18046/2026
272	D-WP(C)/15717/2026 WP(C)/13284/2026	KAILASH BAGAR MP	CHANDIPRASAD SAHANI	18047/2026
273	D-WP(C)/43737/2026 WP(C)/ /	BIRANCHI NARAYAN PRADHAN MP	DEBIDUTTA MOHAPATRA	18048/2026
274	D-WP(C)/43738/2026 WP(C)/ /	GOBINDA CHANDRA SAHOO MP	SURESH CHANDRA DASH	18049/2026
275	D-WP(C)/43281/2026 WP(C)/29840/2026	M/S. BHAVANI ERECTORS PVT. LTD., JHANSI MP	DEBIDUTTA MANGAT	18050/2026
276	D-WP(C)/43739/2026 WP(C)/ /	BABAJI CHARAN SINGH MP	DEBIDUTTA MOHAPATRA	18051/2026
277	D-WP(C)/43816/2026 WP(C)/ /	SUDHANSHU SEKHAR PANDA MP	DIPTI RANJAN BHOKTA	18052/2026
278	D-WP(C)/43741/2026	TRILOCHAN SAHOO	DEBIDUTTA MOHAPATRA	

	WP(C)/ /	MP		18053/2026
279	D-WP(C)/18049/2026	SAGARIKA MOHANTY	BHABANI PRASAD SAMAL	
	WP(C)/12842/2026	MP		18054/2026
280	D-WP(C)/43822/2026	UDAYANATH SAHOO	ANSHUMAN DAS	
	WP(C)/ /	MP		18055/2026
281	D-WP(C)/43743/2026	SUDHANSU SEKHAR MALLIK	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		18056/2026
282	D-WP(C)/29336/2026	SUKUMAR DEY	SWARUP KUMAR PATNAIK	
	WP(C)/20720/2026	MP		18057/2026
283	D-WP(C)/43825/2026	M/S.MAA SARALA SELF HELP GROUP, KANHU CHARAN BEHERA	ANSHUMAN DAS	
	WP(C)/ /	MP		18058/2026
284	D-WP(C)/29336/2026	SUKUMAR DEY	SWARUP KUMAR PATNAIK	
	WP(C)/20720/2026	MP		18059/2026
285	D-WP(C)/20279/2014	MADASAMY MURGAON	M/S.CH.PRASANTA KU.MISHRA	
	WP(C)/20279/2014	MP		18060/2026
286	D-WP(C)/20279/2014	MADASAMY MURGAON	M/S.CH.PRASANTA KU.MISHRA	
	WP(C)/20279/2014	MP		18061/2026
287	D-WP(C)/43829/2026	SATYAJIT SWAIN	SIDHARTHA MISHRA	
	WP(C)/ /	MP		18062/2026
288	D-WP(C)/43831/2026	SRIVATSA GOSWAMI	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		18063/2026
289	D-WP(C)/15395/2026	DEVI PRASAD SAHU	KUNAL KUMAR SWAIN	
	WP(C)/12109/2026	MP		18064/2026
290	D-WP(C)/27765/2026	SUDHAKAR BEHERA	ASHWINI KUMAR DAS	
	WP(C)/21490/2026	MP		18065/2026
291	D-WP(C)/37521/2026	AMITA MISHRA	DURGESH NARAYAN RATH	
	WP(C)/25976/2026	MP		18066/2026
292	D-WP(C)/43744/2026	LOKNATH SAHOO	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18067/2026
293	D-WP(C)/43839/2026	M/S.KANAK INFRASTRUCTURE, RAURKELA	CHANDRA KEDIA	
	WP(C)/ /	MP		18068/2026
294	D-WP(C)/43840/2026	JITENDRA GADANAYAK	KAPILA CHARAN NAYAK	
	WP(C)/ /	MP		18069/2026
295	D-WP(C)/16302/2026	LOPAMUDRA BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/11558/2026	MP		18070/2026
296	D-WP(C)/43843/2026	TARAKANTA THANAPATI	SANJAYA KUMAR PANIGRAHI	
	WP(C)/ /	MP		18071/2026
297	D-WP(C)/34291/2025	K VIJAYA KUMAR	SHREYAN DAS	
	WP(C)/23859/2025	MP		18072/2026
298	D-WP(C)/25759/2025	K.RABI	HIMANSHU SEKHAR MISHRA	
	WP(C)/18040/2025	MP		18073/2026
299	D-WP(C)/43745/2026	ANANTA PRUSTY	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18074/2026
300	D-WP(C)/43846/2026	BHAGAT CHARAN MOHANTY	SUBHADUTTA ROUTH	
	WP(C)/ /	MP		18075/2026
301	D-WP(C)/43851/2026	LAXMI NARAYAN SAHOO	SUBHADUTTA ROUTH	
	WP(C)/ /	MP		18076/2026
302	D-WP(C)/16313/2025	SANTANU KUSUM @ PAN	PABITRA KUMAR NAYAK	
	WP(C)/11218/2025	MP		18077/2026
303	D-WP(C)/43854/2026	JITENDRA GADANAYAK	KAPILA CHARAN NAYAK	
	WP(C)/ /	MP		18078/2026
304	D-WP(C)/43856/2026	NETRANANDA ROUT	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		18079/2026
305	D-WP(C)/43749/2026	BIDYADHAR PRADHAN	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18080/2026
306	D-WP(C)/43750/2026	MANGULI SAHOO	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18081/2026
307	D-WP(C)/43879/2026	KANCHAN KUMAR PRADHAN	NIRANJAN LENKA	
	WP(C)/ /	MP		18082/2026
308	D-WP(C)/43885/2026	KRUSHNA CHANDRA SAHU	NIRANJAN LENKA	
	WP(C)/ /	MP		18083/2026
309	D-WP(C)/43751/2026	KANHU CHARAN BEHERA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		18084/2026